

RESUME
OF
BUSINESS TRANSACTED
BY THE
15TH PUNJAB VIDHAN SABHA
DURING ITS
BUDGET (FOURTH) SESSION, 2018
WITH
APPENDICES CONTAINING DAILY BULLETINS
AND
COMMITTEES OF THE VIDHAN SABHA



PUNJAB VIDHAN SABHA SECRETARIAT,
CHANDIGARH.
August, 2020

PREFACE

The following pages contain Resume of Business transacted by the Fifteenth Vidhan Sabha during its Budget (Fourth) Session, 2018 held from 20th March 2018 to 28th March 2018 together with the Bulletins issued daily after the adjournment of each Sitting of the Sabha.

2. It is hoped that the publication would be found useful by the Members and others who may wish to know in detail what work was done each day by the Vidhan Sabha in the above mentioned Session.
3. Any suggestion for further improvement of this publication in future would be very gratefully welcomed.

Chandigarh:
The 25th August, 2020.

SHASHI LAKHANPAL MISHRA,
SECRETARY

TABLE OF CONTENTS

Sr. No.	Subject	Page(s)
1	2	3
1.	Summoning, Sittings and Prorogation of the Vidhan Sabha	1
2.	Programme Observed	1
3.	Panel of Chairmen	10
4.	Governor's Address	10
5.	Obituary References	11
6.	Financial Business	13
7.	Legislation	14
8.	Synopsis of Bills passed by the Vidhan Sabha	20
9.	Resolutions-	
	(i) Official	23
	(ii) Non-official	24
10.	Papers Re-laid/Laid.	26
11.	Reports Presented/Laid	41
12.	Questions of Privilege	46
13.	Adjournment Motions	47
14.	Other Motions	49
15.	Motion under Rule 77	50
16.	Calling Attention Notices under Rule 66	51
17.	Statements made by the Chief Minister/Ministers in reply to matters raised during Zero Hour	53
18.	Comparative Statement of Speeches made and Time taken	55
19.	Figures relating to Questions	56
20.	Questions Statement	57

Sr. No.	Subject	Page(s)
1	2	3
21.	Statement showing the number of Starred Questions Answered, Date-wise and Party-wise.	58
22.	Statement showing the number of Starred Questions deemed to have been Answered under Rule 38, Date-wise and Party-wise.	59
23.	Statement showing the number of Starred Questions Listed in the names of different Ministers, Date-wise.	60
24.	Statement showing the number of Starred Questions Postponed, Date-wise and Party-wise.	62
25.	Statement showing the number of Starred Questions Not-Put, Date-wise and Party-wise.	63
26.	Statement regarding Starred Questions Postponed from some of the Questions which were included in the list of Postponed Starred Questions, Date-wise and Minister-wise.	64
27.	Walk-outs	65
28.	Unparliamentary / Undesirable Expressions	67
29.	Wit and Humour	73
30.	Ruling by the Speaker	76
APPENDIX-I		
31.	Bulletins pertaining to the Budget (Fourth) Session, 2018	78
APPENDIX-II		
32.	Committees -	
	I. Elected Committees	118
	II. Nominated Committees	122
33.	Index	...(i)

1. SUMMONING, SITTINGS AND PROROGATION OF THE VIDHAN SABHA

.....

The Fifteenth Punjab Vidhan Sabha was summoned by an Order of the Governor, dated the 12th March, 2018, to meet for its Budget (Fourth) Session in the Punjab Vidhan Sabha Hall, Vidhan Bhavan, Chandigarh, at 11.00 A.M. on the 20th March, 2018 and it continued to meet till the 28th March, 2018 when it adjourned sine-die. It was later prorogued by an Order of the Governor dated the 17th April, 2018.

During the Session, the Sabha held nine sittings.

2. PROGRAMME OBSERVED

Date	Programme observed
Tuesday, the 20th March, 2018 (11.00 A.M.)	Governor's Address to the Members of the Punjab Vidhan Sabha.
Tuesday, the 20th March, 2018 (2.00 P.M. to 2.17 P.M.)	Obituary references to the deaths of – <ol style="list-style-type: none">1. Sardar Ajit Singh Kohar, MLA and Ex-Minister;2. Sardar Sardool Singh Bandala, Ex-Minister;3. Sardar Manjit Singh Calcutta, Ex-Minister and Ex-MLA;4. Shri Satnam Singh Kainth, Ex-M.P. and Ex-MLA;5. Sardar Bahadar Singh, Ex-M.P., Lok Sabha;6. Shri Jangir Singh, Freedom Fighter;7. Shri Saroop Singh, Freedom Fighter;8. Shri Hardial Singh, Freedom Fighter;9. Shri Karam Singh, Freedom Fighter;10. Shri Sham Lal, Freedom Fighter;

Date	Programme observed
	11. Shri Kartar Singh, Freedom Fighter;
	12. Shri Dalip Singh, Freedom Fighter;
	13. Martyr Naik Amarseer Singh;
	14. Shri Shashi Kapoor, Actor;
	15. Shri Pyare Lal Wadali, Famous Sufi Singer;
	16. Sardar Sukhchain Singh Cheema, Dronacharya Awardee;
	17. Shri Sabar Koti, Singer;
	18. Prof. Rajpal Singh;
	19. Shri Raghuraj Singh, brother of Shri V.P. Singh Badnore, Hon'ble Governor, Punjab;
	20. Smt. Mohinder Kaur, mother of Sardar Sukhpal Singh Khaira, MLA & Leader of Opposition;
	21. Smt. Surjit Kaur w/o Shri Lal Singh, Ex-Minister;
	22. Smt. Amrit Tiwari, mother of Shri Manish Tiwari, Former Union Minister of State;
	23. Shri Karamjit Singh Dhuri, Folk Singer;
	24. Miss Kuldeep Kaur, a young player of International level of Batala who committed suicide;
	25. 39 Indian Citizens killed by I.S.I.S. in Mosul City of Iraq; and
	26. 89 farmers of Punjab who have committed suicides.

Date	Programme observed
Wednesday, the 21st March, 2018 (10.00 A.M. to 2.30 P.M.) (Morning Sitting)	<ol style="list-style-type: none"> 1. Announcements made by the Speaker/ Secretary regarding Panel of Chairmen and Governor's Address Bills. 2. Presentation and Adoption of the First Report of the Business Advisory Committee. 3. Presentation of the following Interim Reports of the Committee of Privileges regarding privilege issues raised by- <ol style="list-style-type: none"> i) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, MLA (now Leader of Opposition); ii) Sardar Kulbir Singh Zira, MLA against Sardar Simarjeet Singh Bains, MLA; iii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Shri Pawan Kumar Tinu, MLA; and iv) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhbir Singh Badal, MLA. 4. Discussion on the Motion of Thanks on the Governor's Address.

(Continued)

Date	Programme observed
	<ol style="list-style-type: none"> <li data-bbox="781 422 1255 758">5. Announcement by the Hon'ble Chief Minister regarding returning of its due share by the State Government and not imposing of any tax being levied as GST on the ration being purchased for serving Langar at Sri Guru Ram Dass Ji Community Kitchen Hall, Sri Darbar Sahib, Amritsar. <li data-bbox="781 779 1255 1115">6. Official Resolution regarding recommending to the Government of India and G.S.T. Council to waive off G.S.T. which is being imposed on the ration served at Community Kitchen in the Langar Hall of Sri Guru Ram Das Ji, Sri Darbar Sahib Amritsar and Durgiana Temple Amritsar. (Passed unanimously)
<p>Wednesday, the 21st March, 2018 (3.30 P.M. to 8.00 P.M.) (Afternoon Sitting)</p>	<ol style="list-style-type: none"> <li data-bbox="781 1167 1255 1287">1. Presentation and Adoption of the Second Report of the Business Advisory Committee. <li data-bbox="781 1297 1255 1371">2. Resumption of Discussion on the Governor's Address. (Continued)
<p>Thursday, the 22nd March, 2018 (10.00 A.M. to 2.30 P.M.)</p>	<ol style="list-style-type: none"> <li data-bbox="781 1436 1255 1646">1. Ruling given by the Speaker upon raising the issue of recording of the proceedings of the House by some Members on mobile and uploading the same on the Facebook. <li data-bbox="781 1667 1255 1795">2. Obituary references to the death of Smt. Gurbachan Kaur, mother of Chaudhary Surinder Singh, MLA.

Date	Programme observed
	<p>3. <u>Financial Business-</u></p> <p>i) Presentation of the Supplementary Demands for Grants for Expenditure of the Government of Punjab for the year 2017-18.</p> <p>ii) Presentation of Report of the Committee on Estimates on the Supplementary Demands for Grants for Expenditure of the Government of Punjab for the year 2017-18.</p> <p>iii) Discussion and Voting on Supplementary Demands for Grants for Expenditure of the Government of Punjab for the year 2017-18.</p> <p style="text-align: right;">(Carried)</p> <p>iv) The Punjab Appropriation Bill, 2018.</p> <p style="text-align: right;">(Passed)</p> <p>4. <u>Non-Official Resolution-</u></p> <p>"This House recommends to the State Government to take steps to provide standard and cheaper health services to the people of the State and also to open Government shops in the Civil Hospitals to provide medicines, particularly generic medicines, at low costs."</p> <p style="text-align: right;">(Talked out)</p>

Date	Programme observed
	<p>5. Finance Minister gave clarification regarding refund/waiving off G.S.T. by the Government being levied as State share on the items of ration of community kitchen of the Durgiana Temple.</p> <p>6. Sardar Sukhjinder Singh Randhawa, MLA moved the following motion:- "This House thanks the Hon'ble Chief Minister and Government for waiving off G.S.T. levied on the items of ration of Community Kitchens at Sri Harmandir Sahib and Durgiana Temple Amritsar."</p> <p style="text-align: right;">(Carried)</p>
Friday, the 23rd March, 2018	Off-day
Saturday, the 24th March, 2018 (10.00 A.M. to 12.10 P.M.)	Presentation of Budget Estimates for the year 2018-19.
Sunday, the 25th March, 2018	Holiday
Monday, the 26th March, 2018 (2.00 P.M. to 7.17 P.M.)	<p>1. Presentation and Adoption of Third Report of the Business Advisory Committee.</p> <p>2. Official Resolution regarding condemning the Centre Government for not pleading the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 adequately in the Hon'ble Supreme Court.</p> <p style="text-align: right;">(Carried unanimously)</p>

Date	Programme observed
Tuesday, the 27th March, 2018 (10.00 A.M. to 2.30 P.M.) (Morning Sitting)	3. Resumption of Discussion on Motion of Thanks on Governor's Address. (Continued) 1. Resumption of Discussion on the Governor's Address and Vote on the Motion of Thanks. (Carried)
Tuesday, the 27th March, 2018 (3.30 P.M. to 8.00 P.M.) (Afternoon Sitting)	2. General Discussion on the Budget Estimates for the year 2018-19. Resumption of General Discussion on the Budget Estimates for the year 2018-19. (Continued)
Wednesday, the 28th March, 2018 (10.00 A.M. to 3.02 P.M.)	1. Motion under Rule 16 regarding adjournment of the House <u>sine-die</u> . (Carried) 2. Presentation of the Report of the Committee of the House Constituted to examine suicides committed by farmers and financial crisis faced by farm labourers in the State. 3. Resumption of General Discussion on Budget Estimates for the year 2018-19. (Concluded) 4. <u>Financial Business-</u> i) Discussion and Voting on Demands for Grants relating to the Budget Estimates for the year 2018-19. (Carried)

Date	Programme observed
	ii) The Punjab Appropriation (No.2) Bill, 2018. (Passed)
	5. Motion regarding Constitution of Elected Committees of the Punjab Vidhan Sabha for the year 2018-19. (Carried)
	6. <u>Legislative Business-</u>
	i) The Punjab Police (Amendment) Bill, 2018. (Passed)
	ii) The Punjab Transparency and Accountability in Delivery of Public Service Bill, 2018. (Passed)
	iii) The Salaries and Allowances of Deputy Ministers, Punjab (Amendment) Bill, 2018. (Passed)
	iv) The East Punjab Ministers' Salaries (Amendment) Bill, 2018. (Passed)
	v) The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Punjab Amendment) Bill, 2018. (Passed)

Date	Programme observed
	vi) The Punjab State Development Tax Bill, 2018. (Passed)
	vii) The Punjab State Commission for Scheduled Castes (Amendment) Bill, 2018. (Withdrawn)
	viii) The Salary and Allowances of Leader of opposition in Legislative Assembly (Amendment) Bill, 2018. (Passed)
	ix) The Punjab Laws (Special Provisions for Regularization of Unauthorized Colonies) Bill, 2018. (Passed)
	x) The Punjab Social Security Bill, 2018. (Passed)
	xi) The Punjab Roads and Bridges Development Board (Amendment) Bill, 2018. (Passed)
	7. Breach of Privilege raised by Shri Brahm Mohindra, Minister for Parliamentary Affairs against Sardar Sukhpal Singh Khaira, Leader of Opposition and MLA regarding false allegation of involvement in illegal mining made by him against MLAs of Ruling Party. (Carried unanimously)

3. PANEL OF CHAIRMEN

On the 13th March, 2018, the Speaker nominated the following Members to serve on the Panel of Chairmen under Rule 13(1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) and an announcement was made by the Hon'ble Speaker in the House on the 21st March, 2018 (Morning Sitting):-

1. Sardar Sukhbinder Singh Sarkaria ;
2. Sardar Pargat Singh ;
3. Shri Aman Arora ; and
4. Sardar Gurpartap Singh Wadala.

4. GOVERNOR'S ADDRESS

The Governor addressed the Punjab Vidhan Sabha on 20th March, 2018.

The Speaker laid a copy of the Governor's Address on the Table of the House on the 21st March, 2018 (Morning Sitting).

The Motion of Thanks on the Governor's Address was moved by Sardar Sukhjinder Singh Randhawa, MLA on the 21st March, 2018 (Morning Sitting), which was seconded by Shri Amrinder Singh Raja Warring, MLA on the same day.

The Motion was discussed on the:-

21st March, 2018 (Morning Sitting)	For 95 minutes (Treasury Benches - 83 minutes, AAP - 12 minutes).
21st March, 2018 (Afternoon Sitting)	For 167 minutes (Treasury Benches - 51 minutes, AAP - 72 minutes, SAD - 39 minutes and LIP -5 minutes).

26th March, 2018	For 180 minutes (Treasury Benches - 80 minutes, AAP - 55 minutes, SAD - 28 minutes and BJP –17 minutes).
27th March, 2018 (Morning Sitting)	For 104 minutes (Chief Minister replied to Motion of Thanks on Governor's Address)

31 Members took part in the discussion, 12 from the Treasury Benches (including the Mover/Seconder of the Motion and the Chief Minister), 13 from AAP, 4 from SAD, 1 from BJP and 1 from LIP speaking for 318 minutes, 139 minutes, 67 minutes, 17 minutes and 5 minutes respectively.

The Motion was carried on the 27th March, 2018 (Morning Sitting).

The three notices of amendment on Governor's Address were moved and put to vote of the House, which were disallowed.

It was communicated by the Speaker on the 2nd April, 2018 to the Governor.

5. OBITUARY REFERENCES

References to the deaths of the following were made by the Speaker on the 20th March, 2018 and 22nd March, 2018 :-

1. Sardar Ajit Singh Kohar, MLA and Ex-Minister;
2. Sardar Sardool Singh Bandala, Ex-Minister;
3. Sardar Manjit Singh Calcutta, Ex-Minister and Ex-MLA;
4. Shri Satnam Singh Kainth, Ex-M.P. and Ex-MLA;
5. Sardar Bahadar Singh, Ex-M.P., Lok Sabha;
6. Shri Jangir Singh, Freedom Fighter;
7. Shri Saroop Singh, Freedom Fighter;
8. Shri Hardial Singh, Freedom Fighter;

9. Shri Karam Singh, Freedom Fighter;
10. Shri Sham Lal, Freedom Fighter;
11. Shri Kartar Singh, Freedom Fighter;
12. Shri Dalip Singh, Freedom Fighter;
13. Martyr Naik Amarseer Singh;
14. Shri Shashi Kapoor, Actor;
15. Shri Pyare Lal Wadali, Famous Sufi Singer;
16. Sardar Sukhchain Singh Cheema, Dronacharya Awardee;
17. Shri Sabar Koti, Singer;
18. Prof. Rajpal Singh;
19. Shri Raghuraj Singh, brother of Shri V.P. Singh Badnore,
Hon'ble Governor, Punjab;
20. Smt. Mohinder Kaur, mother of Sardar Sukhpal Singh Khaira,
MLA & Leader of Opposition;
21. Smt. Surjit Kaur w/o Shri Lal Singh, Ex-Minister;
22. Smt. Amrit Tiwari, mother of Shri Manish Tiwari,
Former Union Minister of State;
23. Shri Karamjit Singh Dhuri, Folk Singer;
24. Miss Kuldeep Kaur, a young player of International level
of Batala who committed suicide;
25. 39 Indian Citizens killed by I.S.I.S. in Mosul City of Iraq;
26. 89 farmers of Punjab who have committed suicides; and
27. Smt. Gurbachan Kaur mother of Chaudhary Surinder Singh,
MLA } (22.3.2018)

All the Members stood in silence for two minutes as a mark of respect to the memory of the deceased.

6. FINANCIAL BUSINESS

I. Supplementary Demands for Grants for Expenditure of the Government of Punjab for the year 2017-18

i) Supplementary Demands for Grants for Expenditure of the Government of Punjab for the year 2017-18 were presented to the Sabha on the 22nd March, 2018 and these were discussed and voted on the same day.

There were 28 Demands in all totalling a sum of Rs. 16467735000/-.

In accordance with the past practice, a General Discussion on all the Supplementary Demands together was permitted on the 22nd March, 2018. A Member each from the Treasury Benches and AAP spoke for 1 minute on demands. The Demands were put to the vote of the House and carried.

ii) The Punjab Appropriation Bill, 2018 (No. 5-PLA-2018) in respect of Supplementary Demands voted upon by the Sabha and Expenditure Charged on the Consolidated Fund of the State of Punjab was introduced on the 22nd March, 2018.

It was before the House for 10 minutes.

The Bill was passed on the 22nd March, 2018.

II. The Budget Estimates for the year 2018-19

i) The Budget Estimates for the year 2018-19 were presented to the House on the 24th March, 2018.

General Discussion on the Budget was held on the -

27th March, 2018	For 48 minutes
(Morning Sitting)	(Treasury Benches- 3 minutes, AAP- 20 minutes and SAD-25 minutes)
27th March, 2018	For 166 minutes
(Afternoon Sitting)	(Treasury Benches- 81 minutes AAP- 41 minutes, SAD- 21 minutes, BJP- 17 minutes and LIP- 6 minutes)

28th March, 2018

For 56 minutes

(Reply by Minister for Finance)

Total time taken by the Treasury Benches including time taken by the Finance Minister was 140 minutes, AAP 61 minutes, SAD 46 minutes, BJP 17 minutes and LIP 6 minutes.

ii) Demands for Grants - There were in all 42 Demands for Grants, totalling a sum of Rs. 129697,63,15,000/-.

20 Members took part in the discussion, 7 from the Treasury Benches (including Finance Minister), 8 from AAP, 2 from SAD, 2 from BJP and 1 from LIP speaking for 140 minutes, 61 minutes, 46 minutes, 17 minutes and 6 minutes respectively. After moving and disallowing of cut motions in respect of different demands, all the Demands were put to the vote of the House and carried on the 28th March, 2018.

iii) The Punjab Appropriation (No. 2) Bill, 2018 - The Punjab Appropriation (No. 2) Bill, 2018 (No. 9-PLA-2018) in respect of the Demands voted by the Sabha and expenditure charged on the Consolidated Fund of the State of Punjab, was introduced on the 28th March, 2018.

The Bill was passed on the 28th March, 2018.

7. LEGISLATION

The Sabha transacted Legislative business on 28-3-2018 and Financial Business was transacted on 22-3-2018 and 28-3-2018.

(i) Official Bills

The Sabha passed 13 Bills in all (including 2 Appropriation Bills, 4 Principal Bills and 7 Amending Bills). **(Please see the Table)**

(ii) Non-Official Bill

NIL

TABLE

Sr. No.	Title of the Bill (s)	Minister Introducing	Date of Introduction	Date of Consideration	Number of Speeches				Time taken in Minutes				Amendment Proposed				Amendment not moved/ withdrawn/ held out of order/leave refused				Amendments Carried				Total time taken in minutes for the disposal of the Bills	Date of Passing	Remarks
					INC	AAP	SAD	BJP	LJP	INC	AAP	SAD	BJP	LJP	INC	AAP	SAD	BJP	LJP	INC	AAP	SAD	BJP	LJP			
1.	The Punjab Appropriation Bill, 2018	Minister for Finance	22-03-2018	22-03-2018	1	-	-	-	-	-	4	-	-	-	-	-	-	-	-	-	-	-	-	-	4	22-03-2018	
2.	The Punjab Appropriation (No.2) Bill, 2018	Minister for Finance	28-03-2018	28-03-2018	1	-	-	-	-	-	4	-	-	-	-	-	-	-	-	-	-	-	-	-	4	28-03-2018	
3.	The Punjab Police (Amendment) Bill, 2018	Chief Minister	28-03-2018	28-03-2018	1	3	-	-	-	-	4	5	-	-	-	-	-	-	-	-	-	-	-	-	9	28-03-2018	

TABLE

Sr. No.	Title of the Bill (s)	Minister Introducing	Date of Introduction	Date of Consideration	Number of Speeches	Time taken in Minutes	Amendment(s) Proposed	Amendment not moved/ withdrawn/ held out of order/leave refused	Amendments Carried	Total time taken in minutes for the disposal of the Bills	Date of Passing	Remarks
4.	The Punjab Transparency and Accountability in Delivery of Public Service Bill, 2018	Chief Minister	28-03-2018	28-03-2018	2	6	1	-	-	7	28-03-2018	
5.	The Salaries and Allowances of Deputy Ministers, Punjab (Amendment) Bill, 2018	Minister for Parliamentary Affairs	28-03-2018	28-03-2018	1	4	3	-	-	7	28-03-2018	
6.	The East Punjab Ministers' Salaries (Amendment) Bill, 2018	Minister for Parliamentary Affairs	28-03-2018	28-03-2018	-	4	-	-	-	4	28-03-2018	

TABLE

Sr. No.	Title of the Bill (s)	Minister Introducing	Date of Introduction	Date of Consideration	Number of Speeches	Time taken in Minutes	Amendment(s) Proposed	Amendment not moved/ withdrawn/ held out of order/leave refused	Amendments Carried	Total time taken in minutes for the disposal of the Bills	Date of Passing	Remarks
7.	The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Punjab Amendment) Bill, 2018	Minister for Health and Family Welfare	28-03-2018	28-03-2018	1	7	-	-	-	9	28-03-2018	
8.	The Punjab State Development Tax Bill, 2018	Minister for Finance	28-03-2018	28-03-2018	1	4	-	-	-	4	28-03-2018	

TABLE

Sr. No.	Title of the Bill (s)	Minister Introducing	Date of Introduction	Date of Consideration	Number of Speeches	Time taken in Minutes	Amendment Proposed	Amendment not moved/ withdrawn/ held out of order/leave refused	Amendments Carried	Total time taken in minutes for the disposal of the Bills	Date of Passing	Remarks
9.	The Punjab State Commission for Scheduled Castes (Amendment) Bill, 2018	The Bill was withdrawn by the Minister for Welfare of Scheduled Castes and Backward Classes in the House on 28-03-2018	28-03-2018									
10.	The Salary and Allowances of Leader of Opposition in Legislative Assembly (Amendment) Bill, 2018	Minister for Parliamentary Affairs	28-03-2018	28-03-2018	1	4				4	28-03-2018	

TABLE

Sr. No.	Title of the Bill (s)	Minister Introducing	Date of Introduction	Date of Consideration	Number of Speeches	Time taken in Minutes	Amendment Proposed	Amendment not moved/ withdrawn/ held out of order/leave refused	Amendments Carried	Total time taken in minutes for the disposal of the Bills	Date of Passing	Remarks
11	The Punjab Laws (Special Provisions for Regularization of Unauthorized Colonies) Bill, 2018	Chief Minister	28-03-2018	28-03-2018	3	6 5	-	-	-	11	28-03-2018	
12	The Punjab Social Security Bill, 2018	Minister for Finance	28-03-2018	28-03-2018	2	6 3	-	-	-	9	28-03-2018	
13	The Punjab Roads and Bridges Development Board (Amendment) Bill, 2018	Minister of State for PWD (B&R)	28-03-2018	28-03-2018	1	4 1	-	-	-	5	28-03-2018	

8. SYNOPSIS OF BILLS PASSED BY THE VIDHAN SABHA

1. The Punjab Appropriation Bill, 2018

(Introduced and passed as amended on the 22nd March, 2018)

This Bill provides for the appropriation out of the Consolidated Fund of the State of Punjab of all money required to meet the Supplementary Grants made by the Legislative Assembly for the Financial Year 2017-2018.

2. The Punjab Appropriation (No.2) Bill, 2018

(Introduced and passed on the 28th March, 2018)

This Bill provides for the appropriation from and out of the Consolidated Fund of the State of Punjab of all money required to meet the expenditure charged on the Consolidated Fund and the grants made in advance by the Legislative Assembly in respect of the estimated expenditure of the State Government, for the Financial Year 2018-2019.

3. The Punjab Police (Amendment) Bill, 2018

(Introduced and passed on the 28th March, 2018)

This Bill replaces the Punjab Police (Amendment) Ordinance, 2018 (Punjab Ordinance No. 1 of 2018), which was promulgated to amend the Principal Act, so as to establish Special Operations Group for increasing efficacy of police action against heinous crimes.

4. The Punjab Transparency and Accountability in Delivery of Public Service Bill, 2018

(Introduced and passed on the 28th March, 2018)

This Bill seeks to provide for transparency and accountability in the delivery of services to the eligible person of the State of Punjab within the stipulated time limits and for matters connected therewith and incidental thereto.

5. The Salaries and Allowances of Deputy Ministers, Punjab (Amendment) Bill, 2018

(Introduced and passed on the 28th March, 2018)

This Bill seeks to amend the principal Act, in order to omit Section 7-A of the Act so that the payment of Income Tax of Deputy Ministers will now be paid by Deputy Ministers themselves from March, 2018.

6. The East Punjab Ministers' Salaries (Amendment) Bill, 2018

(Introduced and passed on the 28th March, 2018)

This Bill seeks to amend the principal Act, so as to omit Section 2-C of the Act so that the payment of Income Tax of Ministers will now be paid by Ministers themselves from March, 2018.

7. The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Punjab Amendment) Bill, 2018

(Introduced and passed on the 28th March, 2018)

This Bill seeks to amend the principal Act, so as to curb the practice of using hookah / sheesha Bars for serving drugs in Punjab.

8. The Punjab State Development Tax Bill, 2018

(Introduced and passed on the 28th March, 2018)

This Bill seeks to provide for the levy and collection of a tax on professions, trades, callings and employment for the benefit of the State of Punjab.

9. The Punjab State Commission for Scheduled Castes (Amendment) Bill, 2018

The Bill was withdrawn by the concerned Minister on 28.3.2018.

10. The Punjab Laws (Special Provisions for Regularization of Unauthorized Colonies) Bill, 2018

(Introduced and passed on the 28th March, 2018)

This Bill seeks to make special provisions for better planning and regulating the development of unauthorized colonies, plots and buildings falling in unauthorized colonies, which are causing infrastructure and public safety issues in the State of Punjab and for the matters connected therewith or incidental thereto.

11. The Punjab Social Security Bill, 2018

(Introduced and passed on the 28th March, 2018)

This Bill seeks to provide for the establishment of Punjab Social Security Fund with a view to provide for social services to the eligible beneficiaries under the relevant Schemes of the State of Punjab, in the form of pension to senior citizens, widows, destitute women, physically challenged persons; health and accident insurance; scholarship for education of children belonging to deprived sections; and such other financial assistance to poor and needy, as may be considered necessary.

12. The Salary and Allowances of Leader of Opposition in Legislative Assembly Amendment) Bill, 2018

(Introduced and passed on the 28th March, 2018)

This Bill seeks to amend the principal Act, so as to delete Section 3-A of this Act so that the payment of Income Tax of Leader of Opposition will now be paid by Leader of Opposition himself from March, 2018.

**13. The Punjab Roads and Bridges Development Board
(Amendment) Bill, 2018
(Introduced and passed on the 28th March, 2018)**

This Bill seeks to amend the principal Act, so as to provide for payment of salary and other miscellaneous expenditure of the Board from the Punjab Roads and Bridges Development Board Fund.

9. RESOLUTIONS

(i) (Official)

1. The following Resolution was moved on the 21st March, 2018 (Morning Sitting) by the Minister for Finance:-

" This House strongly recommends to the Government of India and G.S.T. Council to waive the G.S.T. which is being imposed on the ration served at Community Kitchen in the Langar Hall of Sri Guru Ram Das Ji, Sri Darbar Sahib, Amritsar and Durgiana Temple Amritsar."

The motion was put to the vote of the House and passed unanimously.

2. The following Resolution was moved on the 26th March, 2018 by the Minister for Technical Education and Industrial Training:-

"That this House strongly condemns the Centre Government for not pleading the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 adequately in the Hon'ble Supreme Court in view of the judgement of the Hon'ble Supreme Court which has diluted the rights of SC /ST people given under the Constitution of India and strongly recommends that either the Centre Government should pursue the matter against the said decision in an adequate manner to file an appeal to annul / review the same or bring an appropriate amendment in SC / ST (Prevention of Atrocities) Act, 1989, so that the rights of SC / ST people remain secure as before."

The motion was put to the vote of the House and carried unanimously.

3. The following Resolution was moved on the 28th March, 2018 by the Minister for Parliamentary Affairs:-

"WHEREAS the elections to the –

- i.) Committee on Public Accounts;
- ii.) Committee on Estimates;
- iii.) Committee on Public Undertakings; and
- iv.) Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes,

for the year 2018-19, are to be held before the 31st March, 2018; and

WHEREAS the time left at the disposal of the House is extremely short and it is not possible to conduct in the normal course, the elections to these Committees;

NOW, THEREFORE, this House authorizes the Speaker, Punjab Vidhan Sabha, to nominate the Members of the aforesaid Committees for the aforesaid year, keeping in view the proportionate strength of various parties/ groups in the House;

This House further resolves that for the above purpose, the Rules of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) relating to the elections to the said Committees for the year 2018-19 which are inconsistent with or contrary to the above resolution shall stand suspended".

The motion was put to the vote of the House and carried.

(ii) (Non Official)

Sr. No.	Subject	Total	Treasury Benches	AAP	LIP	SAD	BJP
1.	2.	3.	4.	5.	6.	7.	8.
1	No.of Notices received	147	56	27	01	52	11
2	No.of Notices admitted	107	55	25		22	05

1.	2.	3.	4.	5.	6.	7.	8.
3	No.of Notices disallowed	40	01	02	01	30	06
4	No.of Notices referred back	--	--	--	--	--	--
5	No.of Resolutions balloted	55	--	--	--	--	--
6	Total No. of Resolutions lapsed on Prorogation	92	--	--	--	--	--
7	No.of Ballots held				One		
8	Date(s) on which Ballots held			21st March, 2018			
9	Date on which Business other than Government Business was transacted			22nd March, 2018			

On Thursday, the 22nd March, 2018 a Resolution was moved by Sardar Randeep Singh Nabha, MLA, as under :-

"This House recommends to the State Govt. to take steps to provide standard and cheaper health services to the people of the State and also open Govt. shops in the Civil Hospitals to provide medicines, particularly generic medicines, at low costs."

While moving the Resolution he spoke for 23 minutes.

The Resolution was discussed in the House for 1 Hour and 23 minutes. Seven Members from Treasury Benches, two Members from AAP and one Member from Shiromani Akali Dal took part in the discussion.

10. PAPERS RE-LAID / LAID

Sr. No.	By whom Re-laid/laid	Date on which Re-laid/laid	Subject
1	2	3	4
1.	Minister for Parliamentary Affairs	21-03-2018 (Morning Sitting)	<ol style="list-style-type: none"> 1. The Punjab Goods and Services Tax Rules, 2017, as required under Section 166 of the Punjab Goods and Services Tax Act, 2017. 2. The Annual Report & Accounts of the Punjab Pollution Control Board for the year 2014-15, as required under Section 39(2) of the Water (Prevention and Control of Pollution) Act, 1974. 3. The 34th Annual Report of the Punjab State Forest Development Corporation Ltd. for the year 2016-17, as required under Section 619-A of the Companies Act, 1956. 4. The Annual Statement of Accounts & Audit Report of the Punjab State Electricity Regulatory Commission for the year 2015-16, as required under Section 104(4) of the Electricity Act, 2003.

Sr. No.	By whom Re-laid/laid	Date on which Re-laid/laid	Subject
1	2	3	4
			5. The 43rd and 44th Annual Reports of the Punjab Water Resources Management & Development Corporation Limited for the years 2013-14 and 2014-15, as required under Section 619-A of the Companies Act, 1956.
			6. The Annual Report of the Punjab Backward Classes Land Development and Finance Corporation (BACKFINCO) for the year 2015-16, as required under Section 27(6) of the Punjab Backward Classes Land Development and Finance Corporation Act, 1976.
			7. The 37th Annual Report of the Punjab State Seeds Corporation Ltd. for the year 2012-13, as required under Section 619-A of the Companies Act, 1956.
			8. The Annual Report & Accounts of the Punjab Pollution Control Board for the year 2015-16, as required under Section 39 of the Water (Prevention and Control of Pollution) Act, 1974.
			9. The Annual Report & Accounts of the Punjab Small Industries & Export Corporation Ltd. Chandigarh for the year 2014-15, as required under Section 619-A of the Companies Act, 1956.

Sr. No.	By whom Re-laid/laid	Date on which Re-laid/laid	Subject
1	2	3	4
2.	Minister for Parliamentary Affairs	21-03-2018 (Afternoon Sitting)	<p>1. The Statement of trends in receipts and expenditure in relation to the Budget (2017-18) from 1.4.2017 to 31.12.2017, as required under Section 6(1) of the Punjab Fiscal Responsibility and Budget Management Act, 2003.</p> <p>2. i) Notification No. 17/05 2016-5hg2/4415, Dated 12.7.2017; and</p> <p>ii) Notification No. 17/05/ 2016-5hg2/4554, Dated 4.8.2017, as required under Section 86(2) of the Real Estate (Regulation and Development) Act, 2016.</p>
3.	Minister for	22-03-2018	<p>1. i) Report of the Comptroller Parliamentary and Auditor General of India Affairs on State Finances for the year 2016-17-Govt. of Punjab;</p> <p>ii) Report of the Comptroller and Auditor General of India on Public Sector Undertakings (Social, General and Economic Sectors) for the year 2016-17-Govt. of Punjab;</p>

Sr. No.	By whom Re-laid/laid	Date on which Re-laid/laid	Subject
1	2	3	4
			iii) Report of the Comptroller and Auditor General of India on Non-Public Sector Undertakings (Social, General and Economic Sectors) for the year 2016-17-Govt. of Punjab;
			iv) Report of the Comptroller and Auditor General of India on Revenue Sector for the year 2016-17-Govt. of Punjab;
			v) Finance Accounts of Govt. of Punjab (Volume-1 and Volume-II) for the year 2016-17; and
			vi) Appropriation Accounts of Govt. of Punjab for the year 2016-17, as required under Article 151 (2) of the Constitution of India.
			2. The Punjab Police (Amendment) Ordinance, 2018 (Punjab Ordinance No.1 of 2018), as required under Article 213 (2)(a) of the Constitution of India.

Sr. No.	By whom Re-laid/laid	Date on which Re-laid/laid	Subject
1	2	3	4
4.	Minister for Parliamentary Affairs	26-03-2018	1. i) The Punjab State Electricity Regulatory Commission (Conduct of Business) (2nd Amendment) Regulations, 2012; ii) The Punjab State Electricity Regulatory Commission (Electricity Supply Code and Related Matters) (3rd Amendment) Regulations, 2012; iii) The Punjab State Electricity Regulatory Commission (Engagement of Consultants) Regulations, 2012; iv) Regarding amendments in the procedure for payment of compensation in the event of failure to meet the Standards of Performance by the Licensee as envisaged in Regulation 26 of the Punjab State Electricity Regulatory Commission (Electricity Supply Code and Related Matters) Regulations, 2007;

Sr. No.	By whom Re-laid/laid	Date on which Re-laid/laid	Subject
1	2	3	4
			v) The Punjab State Electricity Regulatory Commission (Terms and Conditions for Determination of Tariff), Second Amendment, Regulations, 2012;
			vi) The Punjab State Electricity Regulatory Commission (Power Purchase and Procurement Process of Licensee) Regulations, 2012;
			vii) The Punjab State Electricity Regulatory Commission (Forum & Ombudsman) (4th Amendment) Regulations, 2012;
			viii) The Punjab State Electricity Regulatory Commission (Terms & Conditions for Intra-State Open Access) (2nd Amendment) Regulations, 2012;
			ix) The Punjab State Electricity Regulatory Commission (Punjab State Grid Code) Regulations, 2013;

Sr. No.	By whom Re-laid/laid	Date on which Re-laid/laid	Subject
1	2	3	4
			x) The Punjab State Electricity Regulatory Commission (Conduct of Business) (Third Amendment) Regulations, 2013;
			xi) The Punjab State Electricity Regulatory Commission (Electricity Supply Code and Related Matters) (4th Amendment) Regulations, 2013;
			xii) Regarding designating of the officers of the Punjab State Power Corporation Limited (PSPCL) / Licensee to Act as authority for the discharge of functions as envisaged in Regulation 37.2(c)(i) of the Punjab State Electricity Regulation Commission (Electricity Supply Code and Related Matters) Regulations, 2007;
			xiii) Regarding staying the operation of amendment to Sub clause(c) of the Regulation 21.2 of Punjab

Sr. No.	By whom Re-laid/laid	Date on which Re-laid/laid	Subject
1	2	3	4
			State Electricity Regulatory Commission (Electricity Supply Code and Related Matters) (4th amendment) Regulations, 2013 appearing at Sr. No.3 of the Notification No.PSERC/Secy./Reg.82 dated 21.6.2013 till further orders;
			xiv) The Punjab State Electricity Regulatory Commission (Terms & Conditions for Intra-state Open Access) (3rd Amendment) Regulations, 2013;
			xv) Regarding Consumers complaint and Handling Procedure (CCHP);
			xvi) The Punjab State Electricity Regulatory Commission (Forum and Ombudsman) (5th Amendment) Regulations, 2013;
			xvii) The Punjab State Electricity Regulatory Commission (Electricity Supply Code and Related Matters) (5th Amendment) Regulations, 2013;

Sr. No.	By whom Re-laid/laid	Date on which Re-laid/laid	Subject
1	2	3	4
			xviii) Regarding Constitution of Supply Code Review Panel in terms of provisions of Regulation 4.1 of Punjab State Electricity Regulatory Commission (Electricity Supply Code and Related Matters) Regulations, 2007;
			xix) The Punjab State Electricity Regulatory Commission (Conduct of Business) (4th Amendment) Regulations, 2014;
			xx) Regarding appointment of Ombudsman, Electricity Punjab;
			xxi) The Punjab State Electricity Regulatory Commission (Terms and Conditions for Determination of Generation, Transmission, Wheeling and Retail Supply Tariff) Regulations, 2014;
			xxii) Regarding constitution of the State Advisory Committee;

Sr. No.	By whom Re-laid/laid	Date on which Re-laid/laid	Subject
1	2	3	4
			xxiii) The Punjab State Electricity Regulatory Commission (Terms & Conditions for Intra-state Open Access) (4th Amendment) Regulations, 2014;
			xxiv) The Punjab State Electricity Regulatory Commission (Electricity Supply Code and Related Matters) Regulations, 2014;
			xxv) Regarding constitution of a Supply Code Review Panel;
			xxvi) The Punjab State Electricity Regulatory Commission (State Advisory Committee) (1st Amendment) Regulations, 2015;
			xxvii) The Punjab State Electricity Regulatory Commission (Renewable Purchase Obligation and its compliance) (Amendment-1) Regulations, 2015;
			xxviii) The Punjab State Electricity Regulatory Commission (Grid Interactive Rooftop Solar Photo Voltaic Systems based on Net Metering) Regulations, 2015;

Sr. No.	By whom Re-laid/laid	Date on which Re-laid/laid	Subject
1	2	3	4
			xxix) Regarding date of coming into force, first control period and effective date for enforcement of Punjab State Electricity Regulatory Commission (Terms and Conditions for Determination of Generation, Transmission, Wheeling and Retail Supply Tariff) Regulations, 2014;
			xxx) The Punjab State Electricity Regulatory Commission (Terms and Conditions for Intra-State Open Access) (5th Amendment) Regulations, 2015;
			xxxi) The Punjab State Electricity Regulatory Commission (Terms and Conditions for Determination of Tariff) (3rd Amendment) Regulations, 2015;
			xxxii) The Punjab State Electricity Regulatory Commission (Terms & Conditions for Determination of Tariff) (4th Amendment) Regulations, 2015;

Sr. No.	By whom Re-laid/laid	Date on which Re-laid/laid	Subject
1	2	3	4
			xxxiii) Regarding State Advisory Committee;
			xxxiv) Regarding Consumer Complaint Handling Procedure (CCHP) (Ist Amendment) 2015;
			xxxv) The Punjab State Electricity Regulatory Commission (Terms & Conditions for Determination of Tariff) (5th Amendment) Regulations, 2015;
			xxxvi) The Punjab State Electricity Regulatory Commission (Appointment & Service Conditions of Employees) Regulations, 2015;
			xxxvii) The Punjab State Electricity Regulatory Commission (Terms and Conditions for Intra-state Open Access) (6th Amendment) Regulations, 2016;
			xxxviii) The Punjab State Electricity Regulatory Commission (Terms and Conditions for Determination of Generation, Transmission, Wheeling and Retail Supply Tariff) (Ist Amendment) Regulations, 2016;

Sr. No.	By whom Re-laid/laid	Date on which Re-laid/laid	Subject
1	2	3	4
			<p>xxxix) The Punjab State Electricity Regulatory Commission (Terms and Conditions for intra-State Open Access) (7th Amendment) Regulations, 2016;</p> <p>xl) Constitution of Punjab State Electricity Regulatory Commission Supply Code Review Panel;</p> <p>xli) The Punjab State Electricity Regulatory Commission (The Electricity Supply Code and Related Matters) (Ist Amendment) Regulations, 2016;</p> <p>xlii) Amendment in Consumer Complaint Handling Procedure (CCHP) (2nd Amendment) Regulations, 2016;</p> <p>as required under Section 182 of the Electricity Act, 2003.</p>
2.	i)		The Punjab State Electricity Regulatory Commission (Electricity Supply Code and Related Matters) (2nd Amendment) Regulations, 2016;

Sr. No.	By whom Re-laid/laid	Date on which Re-laid/laid	Subject
1	2	3	4
			ii) The Punjab State Electricity Regulatory Commission (Forum and Ombudsman) Regulations, 2016;
			iii) Constitution of State Advisory Committee;
			iv) The Punjab State Electricity Regulatory Commission (Electricity Supply Code and Related Matters) (3rd Amendment) Regulations, 2017;
			v) Appointment of Er.Santokh Singh Sarna, Member, PSERC as Adjudicating Officer;
			vi) The Punjab State Electricity Regulatory Commission (Consumer Complaint Handling Procedure (CCHP)) (3rd Amendment) Regulations, 2017;
			vii) Appointment of Ombudsman;
			viii) Constitution of Advisory Committee; and
			ix) Amendment in Advisory Committee constituted by Punjab State Electricity Regulatory Commission, as required under Section 182 of the Electricity Act, 2003.

Sr. No.	By whom Re-laid/laid	Date on which Re-laid/laid	Subject
1	2	3	4
		3.	The Balance Sheet and Profit & Loss Account and Annual Administrative Report of the Punjab Scheduled Castes Land Development and Finance Corporation Chandigarh for the year 2013-14 and 2015-16, as required under Section 27(5) and 27(6) of the Punjab Scheduled Castes Land Development and Finance Corporation Act, 1970 respectively.
		4.	The 49th and 50th Annual Reports & Accounts of the Punjab Agro Industries Corporation Ltd. for the years 2014-15 and 2015-16, as required under 619-A of the Companies Act, 1956.
5.	Minister for Parliamentary Affairs	28-03-2018	The Report of Justice J.S. Narang (Retd.) Commission of Inquiry alongwith Action Taken on its Recommendations, as required under Section 3(4) of the Commission of Inquiry Act, 1952.

11. REPORTS PRESENTED/LAID

Sr. No.	By whom presented/ laid	Date on which presented/ laid	Subject
1	2	3	4
I	<u>BUSINESS ADVISORY COMMITTEE</u>		
	Speaker	21-03-2018 (Morning Sitting)	First Report of the Business Advisory Committee.
	Speaker	21-03-2018 (Afternoon Sitting)	Second Report of the Business Advisory Committee.
	Speaker	26-03-2018	Third Report of the Business Advisory Committee.
II	COMMITTEE OF THE HOUSE CONSTITUTED TO EXAMINE SUICIDES COMMITTED BY FARMERS AND FINANCIAL CRISIS FACED BY FARM LABOURERS IN THE STATE		
	Chairman	28-03-2018	Report of the Committee of the House Constituted to examine suicides committed by farmers and financial crisis faced by farm labourers in the State
III	COMMITTEE OF PRIVILEGES		
	Chairman	21-03-2018 (i) (Morning Sitting)	Interim Report of the Committee of (Morning Privileges regarding privilege issue Sitting) raised by Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, MLA now Leader of Opposition.

1	2	3	4
Chairman	21-03-2018 (ii) (Morning Sitting)	Interim Report of the Committee of (Morning Privileges regarding privilege issue Sitting) raised by Sardar Kulbir Singh Zira, MLA against Sardar Simarjeet Singh Bains, MLA.	
Chairman	21-03-2018 (iii) (Morning Sitting)	Interim Report of the Committee of Privileges regarding privilege issue raised by Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Shri Pawan Kumar Tinu, MLA.	
Chairman	21-03-2018 (iv) (Morning Sitting)	Interim Report of the Committee of Privileges regarding privilege issue raised by Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhbir Singh Badal, MLA.	
IV COMMITTEE ON ESTIMATES			
Chairman	22-03-2018 (i)	Report of the Committee on Estimates on the Supplementary Demands for Grants for Expenditure of the Government of Punjab, for the year 2017-18.	
Chairman	27-03-2018 (ii) (Morning Sitting)	Report of the Committee on Estimates for the year 2017-18 on Budget Estimates in respect of the Department of Hospitality, Punjab.	
Chairman	28-03-2018 (iii)	Report of the Committee on Estimates for the year 2017-18 on the Budget Estimates (2017-18) in respect of Department of Water Resources, Punjab.	

1	2	3	4
V	COMMITTEE ON PUBLIC ACCOUNTS		
	Chairman	22-03-2018 (i)	199th Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the years 2010-11 and 2011-12 and the Reports of the Comptroller and Auditor General of India for the years 2010-11 and 2011-12 (Civil) relating to the Department of Agriculture, Department of Housing and Urban Development, Department of Irrigation and Department of Civil Aviation.
	Chairman	22-03-2018 (ii)	200th Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the years 2012-13 and 2013-14 and the Reports of the Comptroller and Auditor General of India for the years 2012-2013 and 2013-14 (Civil) relating to the Department of Rural Development & Panchayats.
	Chairman	22-03-2018 (iii)	201st Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the years 2011-12 and 2012-13 and the Reports of the Comptroller and Auditor General of India for the years 2011-12 and 2012-13 (Civil) relating to the Department of School Education.

1	2	3	4
	Chairman	22-03-2018 (iv)	202nd Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the year 2010-11 and the Report of the Comptroller and Auditor General of India for the year 2010-11 (Revenue) relating to the Department of Agriculture.
VI COMMITTEE ON PUBLIC UNDERTAKINGS			
	Chairman	21-03-2018 (Morning Sitting)	116th Report of the Committee on Public Undertakings on the Audit Paras appearing in the Report of the Comptroller and Auditor General of India on Public Sector Undertakings (Social, General and Economic Sectors) for the year 2013-14 relating to the Punjab State Power Corporation Limited.
VII COMMITTEE ON WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND BACKWARD CLASSES			
	Chairman	27-03-2018 (Morning Sitting)	43rd Report of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2017-18 regarding implementation of the 85th amendments and to withdraw the letter issued on 10.10.2014 by the Personnel Department to secure due representation for the Scheduled Castes, Scheduled Tribes and Backward Classes in the government services of State.

1	2	3	4
VIII COMMITTEE ON SUBORDINATE LEGISLATION			
Chairman	28-03-2018	41st Report of the Committee on Subordinate Legislation for the year 2017-18.	
IX COMMITTEE ON GOVERNMENT ASSURANCES			
Chairman	27-03-2018 (Morning Sitting)	47th Report of the Committee on Government Assurances for the year 2017-18.	
X COMMITTEE ON QUESTIONS AND REFERENCES			
Chairman	27-03-2018 (Morning Sitting)	11th Report of the Questions and References Committee for the year 2017-18.	
XI COMMITTEE ON LOCAL BODIES AND PANCHAYATI RAJ INSTITUTIONS			
Chairman	26-03-2018	i) 16th Annual Technical Report of the Committee on Local Bodies and Panchayati Raj Institutions on various audit paras for the years 2012-13, 2013-14 and 2014-15 related with Panchayati Raj Institutions.	
Chairman	26-03-2018	ii) 17th Annual Technical Report of the Committee on Local Bodies and Panchayati Raj Institutions on various audit paras for the years 2012-13, 2013-14 and 2014-15.	

12. QUESTIONS OF PRIVILEGE

The following Notices of Privilege Motions were received. The details are as under:-

Sr. No.	Date(s) of Motion	Member(s)/ Minister giving notice	Subject	Remarks
1	2	3	4	5
1.	24.3.2018	Sardar Parminder Singh Dhindsa and Sardar Gurpartap Singh Wadala, MLAs	Regarding leakage of information before presentation of Budget by Local Government Minister while giving answer to Question No. 1236.	Disallowed
2.	26.3.2018	Shri Kanwar Sandhu, MLA	Regarding misleading the House by Finance Minister on the question of payment to sugarcane growers.	Disallowed
3.	28.3.2018	Shri Brahm Mohindra, Minister for Parliamentary Affairs against Sardar Sukhpal Singh Khaira, Leader of Opposition & MLA	Regarding levelling Carried of false allegation of involvement in illegal mining made by Sardar Sukhpal Singh Khaira, Leader of Opposition against MLAs of Rulling Party.	Carried unani- mously

13. ADJOURNMENT MOTIONS

The following Adjournment Motions were received, which are as under:-

Sr. No.	Date of Motion	Member(s) / Minister giving notice	Subject	Remarks
1	2	3	4	5
1.	20.3.2018	Sardar Sukhpal Singh Khaira, MLA and Leader of Opposition	Regarding suicides by farmers and farm labourers.	Disallowed
2.	20.3.2018	Sardar Paminder Singh Dhindsa and Shri Arun Narang, MLAs	Regarding fake promises of waiving off the loans of farmers.	Disallowed
3.	21.3.2018	Sardar Simarjeet Singh Bains, MLA	Regarding the Official Resolution which was passed by Punjab Vidhan Sabha regarding taking up of matter with Non-riparian States in order to get the cost and royalty of the river waters from them.	Disallowed
4.	21.3.2018	Sardar Sukhpal Singh Khaira, MLA and Leader of Opposition	Regarding the Official Resolution which was passed by Punjab Vidhan Sabha regarding taking up of matter with Non-riparian States in order to get the cost and royalty of the river waters from them.	Disallowed

1	2	3	4	5
5.	21.3.2018	Shri Pawan Kumar Tinu, Shri Sukhwinder Kumar, Shri Som Parkash, MLAs	Regarding non-payment of Shagun Scheme for the last two years.	Disallowed
6.	24.3.2018	Smt. Saravjit Kaur Manuke, MLA	Regarding enforcing the conditions while giving 200 unit per month free electricity to dalits and giving scholarships to Dalits relating to Pre-Matric and Post Matric scholarship schemes.	Disallowed
7.	26.3.2018	Shri Aman Arora, MLA	Regarding not introducing the Conflict of Interest Bill by State Government.	Disallowed
8.	26.3.2018	Sardar Simarjeet Singh Bains, MLA	Regarding promise made by State Government to give electricity to Industries at Rs. 5 per unit.	Disallowed

14. OTHER MOTIONS

Sr. No.	Minister / Member moving	Moved on	Discussed on	Subject	Remarks / Decision
1	2	3	4	5	6
1.	Minister for Parliamentary Affairs	21-3-2018 (Morning Sitting)	21-3-2018 (Morning Sitting)	Adoption of the recommendations contained in the First Report of the Business Advisory Committee.	Carried
2.	Minister for Parliamentary Affairs	21-3-2018 (Afternoon Sitting)	21-3-2018 (Afternoon Sitting)	Adoption of the recommendations contained in the Second Report of the Business Advisory Committee.	Carried
3.	Minister for Parliamentary Affairs	26-3-2018	26-3-2018	Adoption of the recommendations contained in the Third Report of the Business Advisory Committee.	Carried
4.	Sardar Sukhjinder Singh Randhawa, MLA	21-3-2018 (Morning Sitting)	21-3-2018 (Morning & Afternoon Sittings), and also on 26.3.2018 & 27.3.2018 (Morning Sittings)	Motion of Thanks for the Address given by the Governor on the 20th March, 2018.	Carried on 27-3-2018 (Morning Sitting)

1	2	3	4	5	6
5.	Minister for Parliamentary Affairs	28-3-2018	28-3-2018	Motion under Rule 16 regarding Adjournment of the House sine-die.	Carried

15. MOTION UNDER RULE 77

The following Motion under Rule 77 was received, which is as under:-

Sr. No.	Date of Motion	Member giving notice	Subject matter	Remarks/ Decisions
1	2	3	4	5
1	13.3.2018	Shri Kanwar Sandhu, MLA	Regarding discussion on the meeting that took place between the Hon'ble Chief Minister of Punjab and the Hon'ble Canadian Prime Minister.	Disallowed

16. CALLING ATTENTION NOTICES UNDER RULE 66

In all, 29 Notices of Calling Attention to matters of urgent public importance were received. Out of these, 11 were admitted. Out of these 11, one admitted notice could not be taken up. The other notices were disallowed by the Speaker in his Chamber on one ground or the other.

The details of ten admitted Notices, which were taken up in the House, are given below:-

Sr. No.	Calling Attention Notice No.	Member(s) Calling Attention	Date	Subject	Remarks
1.	2.	3.	4.	5.	6.
1.	11	Sardar Sukhpal Singh Khaira, Sardar Harpal Singh Cheema, Shri. Jai Kishan	21-03-2018 (Morning Sitting)	Regarding occurrence of road accidents in the State due to stray animals.	The Minister for Local Government made a statement.
2.	12	Sardar Sangat Singh Gilzian	21-03-2018 (Morning Sitting)	Regarding inadequate services being provided by the Companies owning toll plazas set up on the roads viz. Dasuya to Hoshiarpur, Tanda to Hoshiarpur, Hoshiarpur to Balachaur and Jalandhar to Tanda.	The Minister of State for Public Works (B&R) made a statement.
3.	13	Sardar Sukhpal Singh Khaira	22-03-2018	Regarding resentment amongst the SSA /RMSA teachers/ Headmasters/ Lab attendants due to regularization of their services by the Government at the basic pay scale.	The Minister of State for Higher Education and School Education made a statement.

1.	2.	3.	4.	5.	6.
4	23	Sardar Kultar Singh Sandhwan	26-03-2018	Regarding education facilities being affected as projects under RISE scheme are not sent to Central Government by the State Governments.	The Minister of State for Higher Education made a statement.
5	25	Sardar Harpal Singh Cheema, Shri Budh Ram, Smt. Sarvjit Kaur Manuke	26-03-2018	Regarding shifting of carcass grounds out of the periphery of villages and towns.	The Minister for Rural Development and Panchayats made a statement.
6	27	Shri Sunil Dutt	26-03-2018	Regarding failure of BRTS Project launched at Amritsar.	The Minister for Finance made a statement.
7	16	Shri Aman Arora, Sardar Nazar Singh Manshahia, Sardar Jagtar Singh Jagga Hissowal	27-03-2018 (Morning Sitting)	Regarding noise being created by Marriage Palaces, Gurdwaras, Temples etc. during examination days.	The Minister for Rural Development and Panchayats made a statement.
8	20	Sardar Dilraj Singh Bhunder	27-03-2018 (Morning Sitting)	Regarding pollution being caused by the Thermal Power Plant situated in village Bannawala, District Mansa.	The Minister for Rural Development and Panchayats made a statement.
9	21	Sardar Amarjit Singh Sandoa	27-03-2018 (Afternoon Sitting)	Regarding Government tube wells installed in the area of Nurpur Bedi of District Ropar lying defunct due to sand deposits.	The Minister for Rural Development and Panchayats made a statement.

1.	2.	3.	4.	5.	6.
10.	22	Sardar Amarjit Singh Sandoa	28-03-2018	Regarding non implementation of proposal to install barbed wires in order to separate villages in Ropar, Anandpur Sahib, Garhshankar and Balachaur Assembly Constituencies from forest area.	The Chief Minister made a statement.

**17. STATEMENTS MADE BY THE CHIEF MINISTER/MINISTERS
IN REPLY TO MATTERS RAISED DURING ZERO HOUR**

Ten statements were made in reply to various matters raised by the Hon'ble Members during Zero Hour, the detail of which is as under :-

Sr. No.	Date	Made by	Subject Matter
1	2	3	4
1.	21.03.2018 (Afternoon Sitting)	Parliamentary Affairs Minister	Regarding inquiring into the matter of illegal mining in the State.
2.	22.03.2018	Chief Minister	Regarding compensation to the families of persons killed in Iraq.
3.	22.03.2018	Finance Minister	Regarding waiving off central share of GST on Langar items.
4.	26.03.2018	Finance Minister	Regarding construction of Bus Stand in Lehragaga.
5.	26.03.2018	Finance Minister	Regarding releasing of pending dues to cane growers.

1	2	3	4
6.	26.03.2018	Technical Education and Industrial Training Minister	Regarding inquiring into the matter of excess payment got deposited from SC students by Punjab Technical University.
7.	27.03.2018 (Morning Sitting)	Chief Minister	Regarding investigation into the matter of irrigation scam in the State.
8.	27.03.2018 (Morning Sitting)	Chief Minister	Regarding looking into the problems being faced by NRIs.
9.	27.03.2018 (Afternoon Sitting)	Parliamentary Affairs Minister	Regarding rectification of electricity bills of industries charged more than @ Rs. 5/- per unit.
10.	28.03.2018	Chief Minister	Regarding inquiring into and checking the sale of spurious fertilizers, spurious pesticides and spurious herbicides.

18. COMPARATIVE STATEMENT OF SPEECHES MADE AND TIME TAKEN

	Number of speeches made						Time taken					
	Treasury Benches		Members of Aam Aadmi Party	Members of Shiromani Akali Dal	Members of Bharatiya Janata Party	Members of Lok Insaaf Party	Treasury Benches		Members of Aam Aadmi Party	Members of Shiromani Akali Dal	Members of Bharatiya Janata Party	Members of Lok Insaaf Party
	Members excluding Ministers	Ministers					Members excluding Ministers	Ministers				
1	2		3	4	5	6	7	8	9	10	11	12
32	8		39	9	3		H.M.	H.M.	H.M.	H.M.	H.M.	H.M.
34.04%	8.51%		41.48%	9.57%	3.20%		36.36%	22.95%	23.91%	12.34%	3.28%	1.16%

Notes:

1. Observations/Statements/Rulings etc. made by the Chair and time taken thereon are not included in the above Statement.
2. Question Hour has been excluded from the Statement.
3. Time taken on Divisions, Adjournment Motions, Calling Attention Notices, Privilege Motions, No Confidence Motions, Points of Order, Personal Explanations, Congratulatory Speeches, Presentation of Reports and other such Papers etc., if any, is also excluded from the Statement

19. FIGURES RELATING TO QUESTIONS

1.	Total No. of Sittings of the Sabha	9
2.	Total No. of Notices of Starred Questions received	857
3.	No. of Starred Questions Admitted	671
4.	Total No. of Notices of Unstarred Questions	76
5.	No. of Unstarred Questions Admitted *14 (FOURTEEN STARRED QUESTIONS WERE ADMITTED AS UNSTARRED QUESTIONS BY THE HON'BLE SPEAKER)	63
6.	Short Notice Questions	01
7.	Total No. of sittings at which Questions were not taken up	01
8.	Total No. of Members from whom Notices were received	69
9.	Total No. of Questions placed on the Order Paper	215
	Starred Questions	160
	Unstarred Questions	55
	Short Notice Questions	—
10.	Total No. of Starred Questions to which oral answers were given	105
11.	Total No. of Starred Questions deemed to have been answered under Rule 38	26
12.	Total No. of Starred Questions converted into Unstarred Questions	422
13.	Total No. of Unstarred Questions replied to	43
14.	Total No. of Starred Questions Postponed	09
15.	Number of Starred Questions which were Not Put	20
16.	Maximum No. of Questions addressed to any one Minister Health & Family Welfare Minister (22.04.2018)	5
17.	Maximum No. of Questions orally answered by any one Minister Health & Family Welfare Minister (22.04.2018)	4

20. QUESTIONS STATEMENT

Type of Questions	No. of Notices received	No. of Notices considered	No. of Notices admitted	No. of Notices disallowed/referred back	No. of Notices clubbed with other Notices on the same subject	No. of Postponed Questions	No. of Questions Not Put	No. of Questions answered	No. of Starred Questions converted into Unstarred Questions on Prorogation of the Session	No. of Questions deemed to have been answered Under Rule 38	No. of Notices withdrawn	No. of Supplementaries asked.	No. of Notices lapsed on Prorogation
Starred	857	857	671	105	67	09	20	105	422	26	01	219	88
Unstarred	76	76	63	15	01	08	-	47	-	-	-	-	08
Short Notice	01	01	-	01	-	-	-	-	-	-	-	-	-

***14 (FOURTEEN STARRED QUESTIONS WERE ADMITTED AS UNSTARRED QUESTIONS BY THE HON'BLE SPEAKER)**

**21. STATEMENT SHOWING THE NUMBER OF STARRED
QUESTIONS ANSWERED, DATE-WISE AND PARTY-WISE**

DATE	I.N.C.	AAP	LIP	S.A.D.	B.J.P.	TOTAL
21-03-18 (M.S.)	07	4	—	01	—	12
21-03-18 (A.S.)	09	03	—	03	01	16
22-03-18	07	03	—	02	01	13
24-03-18	07	02	—	03	—	12
26-03-18	08	03	—	01	—	12
27-03-18 (M.S.)	07	01	—	03	—	11
27-03-18 (A.S.)	11	02	—	02	—	15
28-03-18	10	02	—	02	—	14
TOTAL						105

**22. STATEMENT SHOWING THE NUMBER OF STARRED
QUESTIONS DEEMED TO HAVE BEEN ANSWERED UNDER
RULE 38, DATE-WISE AND PARTY-WISE**

DATE	I.N.C.	AAP	LIP	S.A.D.	B.J.P.	TOTAL
21-03-18 (M.S.)	04	–	–	02	01	07
21-03-18 (A.S.)	01	01	–	–	–	02
22-03-18	03	01	–	01	–	05
24-03-18	–	01	–	–	–	01
26-03-18	01	01	–	03	–	05
27-03-18 (M.S.)	–	–	–	–	–	–
27-03-18 (A.S.)	01	–	–	–	–	01
28-03-18	02	01	–	02	–	05
Total:						26

**23. STATEMENT SHOWING THE NUMBER OF STARRED QUESTIONS LISTED IN THE NAMES OF DIFFERENT MINISTERS,
DATE-WISE**

Date	Chief Minister	Local Government Minister	Finance Minister	PWD(B&R) Minister	Health & Family Welfare Minister	Education Minister	Welfare Minister	Social Security Minister	Parliamentary Affairs Minister
21-03-18 (M.S.)	03	01	-	02	02	03	01	01	-
21-03-18 (A.S.)	02	03	-	02	02	02	02	-	-
22-03-18	02	02	-	03	05	03	01	-	-
24-03-18	02	03	-	03	04	02	-	-	-
26-03-18	01	02	02	01	04	03	01	-	-
27-03-18 (M.S.)	-	03	-	03	03	04	01	-	-
27-03-18 (A.S.)	01	-	02	03	04	04	01	01	-
28-03-18	01	02	01	01	04	04	-	01	-

**24. STATEMENT SHOWING THE NUMBER OF STARRED
QUESTIONS POSTPONED, DATE WISE AND PARTY WISE**

DATE	I.N.C.	AAP	LIP	S.A.D.	B.J.P.	TOTAL
21-03-18 (M.S.)	01	–	–	–	–	01
21-03-18 (A.S.)	01	–	–	01	–	02
22-03-18	01	–	–	–	–	01
24-03-18	–	01	–	–	–	01
26-03-18	–	–	–	–	–	–
27-03-18 (M.S.)	–	–	01	–	–	01
27-03-18 (A.S.)	–	01	–	01	–	02
28-03-18	–	01	–	–	–	01
TOTAL						09

**25. STATEMENT SHOWING THE NUMBER OF STARRED
QUESTIONS NOT-PUT, DATE-WISE AND PARTY-WISE**

DATE	I.N.C.	AAP	LIP	S.A.D.	B.J.P.	TOTAL
21-03-18 (M.S.)	-	-	-	-	-	-
21-03-18 (A.S.)	01	-	-	-	-	01
22-03-18	01	-	-	-	-	01
24-03-18	05	-	-	-	-	05
26-03-18	03	-	-	-	-	03
27-03-18 (M.S.)	05	02		01	-	08
27-03-18 (A.S.)	-	01	-	01	-	02
28-03-18	-	-	-	-	-	-
TOTAL						20

**26. STATEMENT REGARDING STARRED QUESTIONS
POSTPONED FROM SOME OF THE QUESTIONS WHICH
WERE INCLUDED IN THE LIST OF POSTPONED STARRED
QUESTIONS, DATE WISE AND MINISTER WISE**

DATE	CM	TOTAL
21-03-18 (M.S.)	–	–
21-03-18 (A.S.)	–	–
22-03-18	–	–
24-03-18	–	–
26-03-18	–	–
27-03-18 (M.S.)	–	–
27-03-18 (A.S.)	01	01
28-03-18	–	–
Total:		01

27. WALK-OUTS

Sr.No.	Date	Members	Occasion
1	2	3	4
1.	21.03.2018 (Morning Sitting)	Members of Aam Aadmi Party, alongwith Members of Lok Insaaf Party, present in the House.	Against rejection of Adjournment Motion over the issue of suicides committed by the farmers and discussion over this matter.
2.	21.03.2018 (Afternoon Sitting)	Members of Lok Insaaf Party	In protest against not being allowed more time to speak on Governor's Address.
3.	22.03.2018	Members of Shiromani Akali Dal and Bharatiya Janata Party present in the House	In protest against disallowing of adjournment motion.
4.	22.03.2018	Members of Aam Aadmi Party, alongwith Members of Lok Insaaf Party, present in the House.	In protest against not sending the Bill for realization of money due from other States in lieu of the waters of Punjab and on not being allowed time to speak on the said issue.

1	2	3	4
5.	24.03.2018	Members of Shiromani Akali Dal and Bharatiya Janata Party present in the House	In protest against not waiving off the loans of farmers.
6.	24.03.2018	Members of Aam Aadmi Party, alongwith Members of Lok Insaaf Party, present in the House.	In protest against not giving the point of order on Budget.
7.	26.03.2018	Members of Aam Aadmi Party present in the House	In protest against not allowing time to hold discussion in the House on the issues concerning Dalits.
8.	26.03.2018	Members of Shiromani Akali Dal and Bharatiya Janata Party present in the House	In protest against not allowing more time to Hon'ble Member, Sardar Bikram Singh Majithia, Shiromani Akali Dal to speak on the Motion of Thanks on Governor's Address.
9.	27.03.2018 (Morning Sitting)	Members of Aam Aadmi Party present in the House	In protest against for not allowing time to speak on various issues.
10.	27.03.2018 (Morning Sitting)	Members of Lok Insaaf Party	In protest against not giving reply to the discussion on Governor's Address in Punjabi by the Hon'ble Chief Minister.

1	2	3	4
11.	28.03.2018	Members of Aam Aadmi Party present in the House	In protest against not allowing time to speak on the report of Justice J.S. Narang and on the farmers' issues.
12.	28.03.2018	Members of Aam Aadmi Party present in the House and members of Lok Insaaf Party	In protest against not allowing time to speak on the Bill
13.	28.03.2018	Members of Aam Aadmi Party present in the House	In protest against breach of privilege motion moved by ruling party against the Leader of Opposition.

28. UNPARLIAMENTARY/UNDESIRABLE EXPRESSIONS

Sr.	EXPRESSIONS	OCCASIONS	DEBATE DATED
1	2	3	4
1.	<p>ਸਰਦਾਰ ਸੁਖਜਿੰਦਰ ਸਿੰਘ ਰੰਧਾਵਾ : ਇੱਥੇ ਪਹਿਲਾਂ ਵਾਲੇ ਹੋਮ ਮਨਿਸਟਰ ਵੀ ਬੈਠਦੇ ਰਹੇ ਹਨ, ਜਿਹੜੇ ਹੁਣ ਸਾਹਮਣੇ ਬੈਠੇ ਹਨ...ਉਨ੍ਹਾਂ ਨੇ ਪੰਜਾਬ ਵਿੱਚ ਗੁੰਡਾ ਗਰਦੀ ਫੈਲਾਉਣ ਲਈ ਅਜਿਹੇ ਲੋਕਾਂ ਨੂੰ ਜੇਲ੍ਹਾਂ ਵਿਚੋਂ ਭਜਾਇਆ, ਜੇਲ੍ਹਾਂ ਤੁੜਵਾਈਆਂ...</p> <p>Sardar Sukhjinder Singh Randhawa: Erstwhile Home Minister had been sitting here on the Trasury Benches, who is now sitting on the Opposition Bench. In a bid to fan goondaism he let such persons run away from jails and also got the jails broken.</p>	Used with reference to Ex-Deputy CM.	21.3.18(M.S.)

1	2	3	4
2	<p>ਸਰਦਾਰ ਸੁਖਜਿੰਦਰ ਸਿੰਘ ਰੰਧਾਵਾ : .. ਇਨ੍ਹਾਂ ਨੇ ਹੱਥ ਠੋਕੂ ਕਮਿਸ਼ਨ ਬਣਾ ਦਿੱਤਾ... ਇਹ ਕਹਿਣ ਲੱਗੇ ਕਿ ਅਮਰਿੰਦਰ ਸਿੰਘ ਔਰੰਗਜ਼ੇਬ ਹੈ...</p> <p>Sardar Sukhjinder Singh Randhawa: They had formed Puppet Commission. Now they have started saying that Amarinder Singh is "Aurangzeb".</p>	Used with reference to Opposition Party.	21.3.18(M.S.)
3	<p>ਸਰਦਾਰ ਸੁਖਜਿੰਦਰ ਸਿੰਘ ਰੰਧਾਵਾ : ..ਇਹ ਹੁਣ ਅਕਾਲੀ ਫੂਲਾ ਸਿੰਘ ਵਾਲਾ ਅਕਾਲੀ ਦਲ ਨਹੀਂ ਰਹਿ ਗਿਆ ਹੈ, ਇਹ ਹੁਣ ਅਫਗਾਨੀ ਤੇ ਅਬਦਾਲੀ ਦਲ ਰਹਿ ਗਿਆ ਹੈ...</p> <p>Sardar Sukhjinder Singh Randhawa: Now this is no more the Akali Dal of Akali Phoola Singh. Now this has become a group of Afganis and Abdalis.</p>	Used with reference to Opposition Party. (Shiromani Akali Dal)	21.3.18(M.S.)
4	<p>ਸਰਦਾਰ ਸੁਖਜਿੰਦਰ ਸਿੰਘ ਰੰਧਾਵਾ : .. ਇਸ ਦਾ ਮਤਲਬ ਹੈ ਕਿ ਧੀਆਂ-ਭੈਣਾਂ ਦੀਆਂ ਇੱਜ਼ਤਾਂ ਰੋਲ ਕੇ ਉਨ੍ਹਾਂ ਦੇ ਪਰਿਵਾਰਾਂ ਨੂੰ ਨੌਕਰੀਆਂ ਦੇ ਕੇ ਜਾਂ ਪੈਸੇ ਦੇ ਕੇ ਇਹ ਖਰੀਦਦੇ ਹਨ।</p> <p>Sardar Sukhjinder Singh Randhawa: This means that after the modesty of the daughters/sisters is outraged, they bargain with their families by offering them jobs or money.</p>	Used with reference to Opposition Party.	21.3.18(M.S.)
5	<p>ਸਰਦਾਰ ਸੁਖਜਿੰਦਰ ਸਿੰਘ ਰੰਧਾਵਾ : ..ਇਹ ਦੋਸ਼ੀਆਂ ਨੂੰ ਬਚਾਉਣਾ ਚਾਹੁੰਦੇ ਹਨ।</p> <p>Sardar Sukhjinder Singh Randhawa: They want to protect the culprits</p>	Used with reference to Opposition Party.	21.3.18(M.S.)

1	2	3	4
6	<p>ਸ਼੍ਰੀ ਅਮਰਿੰਦਰ ਸਿੰਘ ਰਾਜਾ ਵੜਿੰਗ : ..10 ਸਾਲ ਲੋਕੀ ਕੁਰਲਾਉਂਦੇ ਰਹੇ, ਉਧਾਰ ਦੀ ਮਾਂ ਨਹੀਂ ਮਰੀ।</p> <p>Shri Amrinder Singh Raja Warring: ... People cried for 10 years but generating loan was intact.</p>	Used with reference to Opposition Party.	21.3.18(M.S.)
7	<p>ਸਰਦਾਰ ਸੁਖਪਾਲ ਸਿੰਘ ਖਹਿਰਾ : .. ਮੇਰਾ ਛੋਟਾ ਵੀਰ ਇੰਨਾ ਤਿਲਮਿਲਾਉਣ ਦੀ ਲੋੜ ਨਹੀਂ ਹੁੰਦੀ, ਐਵੇਂ ਹੀ ਘਬਰਾ ਗਿਆ ਹੈ। ਆਪਾਂ ਕੱਪੜਿਆਂ ਤੋਂ ਬਾਹਰ ਕਿਉਂ ਹੋਣਾ ਹੈ...</p> <p>Sardar Sukhpal Singh Khaira My younger brother, no need to get emotional. You needlessly get frightened. Why we lose temper?</p>	Used with reference to Hon'ble Member.	21.3.18(M.S.)
8	<p>ਸ਼੍ਰੀ ਅਮਰਿੰਦਰ ਸਿੰਘ ਰਾਜਾ ਵੜਿੰਗ : ਉੱਧਰ ਚੋਰ ਬੈਠੇ ਹਨ, ਉੱਧਰ ਪੱਤਰਕਾਰ ਬੈਠੇ ਹਨ। ਉੱਧਰ ਕੀ ਹੈ?..</p> <p>Shri Amrinder Singh Raja Warring: Thieves are sitting there and correspondents are sitting there. What is there?</p>	Used with reference to Opposition Party.	21.3.18(M.S.)
9	<p>ਸ਼੍ਰੀ ਅਮਰਿੰਦਰ ਸਿੰਘ ਰਾਜਾ ਵੜਿੰਗ : ਰੇਤਾ ਖਾ ਗਏ...ਤੁਸੀਂ ਕੁਰੱਪਟ ਬੰਦੇ...</p> <p>Shri Amrinder Singh Raja Warring: ... You have illegally owned sand mines. You are corrupt.</p>	Used with reference to Opposition Party.	21.3.18(M.S.)
10	<p>ਸ਼੍ਰੀ ਪਵਨ ਕੁਮਾਰ ਟੀਨੂ: ...ਇਹ ਸਰਾਸਰ ਨੌਕਰੀ ਵਰਗ ਨਾਲ ਧੋਖਾ ਹੈ, ਇਹ ਜਿਹੜਾ ਗਵਰਨਰ ਐਡਰੈਸ ਹੈ ਇਹ ਬਿਲਕੁਲ ਝੂਠਾ ਹੈ, ਇਹ ਝੂਠ ਦਾ ਪੁਲੰਦਾ ਹੈ। ਇਹ ਗਵਰਨਰ ਐਡਰੈਸ ਜਾਅਲੀ ਹੈ, ਝੂਠਾ ਹੈ।</p>	Used with reference to the Government	21.3.18(A.S.)

1	2	3	4
	<p>Shri Pawan Kumar Tinu This is absolute betrayal with the service class. This GovernorAddress is totally false, this is a bundle of lies, this GovernorAddress is forged, untrue.</p>		
11.	<p>ਸ਼੍ਰੀ ਅਮਨ ਅਰੋੜਾ:... ਹਰ ਤਰ੍ਹਾਂ ਦਾ ਝੂਠ, ਹਰ ਤਰ੍ਹਾਂ ਦਾ ਕੁਫਰ ਪੰਜਾਬ ਦੇ ਸਿਆਸਤਦਾਨ ਬੋਲਦੇ ਰਹੇ ਤੇ ਉਧਰਲੇ ਪਾਸੇ ਜਾ ਕੇ ਗਿਰਗਿਟ ਵਾਂਗ ਰੰਗ ਬਦਲਦੇ ਰਹੇ ਹਨ।</p> <p>Shri Aman Arora All type of lies, all sort of lies were told by the politicians of Punjab and they have been changing their stands like a Chameleon when they are on the other side.</p>	Used with reference to the Govt.	21.3.18(A.S.)
12.	<p>ਸ਼੍ਰੀ ਐਨ.ਕੇ.ਸ਼ਰਮਾ:....ਸਾਡੇ ਸਾਹਮਣੇ ਬੈਠੇ ਵੀਰਾਂ ਨੇ ਰੱਜ ਕੇ ਝੂਠ ਬੋਲਿਆ....ਮਾਰਦਾ ਦਮਾਮੇ ਜੱਟ ਮੇਲੇ ਆ ਗਿਆ ਯਾਨੀ ਗੱਲ ਬਿਲਕੁਲ ਉਲਟ... ਮਾਰਦਾ ਦੁਹੱਥੜੇ ਜੱਟ ਇਨ੍ਹਾਂ ਦੇ ਮੇਲੇ ਆਇਆ ਅਤੇ ਮਾਰਦਾ ਦੁਹੱਥੜੇ ਜੱਟ ਉਸ ਮੇਲੇ ਤੋਂ ਵਾਪਸ ਗਿਆ ਕਿਉਂਕਿ ਫੁੱਟੀ ਕੋਡੀ ਵੀ ਨਹੀਂ ਮਿਲੀ। ਇਹ ਸਾਰਾ ਫਰਾਡ ਹੈ, ...ਇਨ੍ਹਾਂ ਨੇ ਗਰੀਬਾਂ ਨਾਲ ਧੱਕਾ ਕੀਤਾ ਹੈ।</p> <p>Shri N.K. Sharma Brothers sitting in front of us told plenty of lies.. with great pomp and show, Jatt came to the fair i.e. contrary to the fact. . . the Jatt came to their fair clapping with both hands and went back from the fair clapping with both hands as he didn't get even a single penny. This is all fraud. . . . They have done injustice to the poor.</p>	Used with reference to the Govt.	21.3.18(A.S.)

1	2	3	4
13.	<p>ਤਕਨੀਕੀ ਸਿੱਖਿਆ ਅਤੇ ਉਦਯੋਗਿਕ ਸਿਖਲਾਈ ਮੰਤਰੀ (ਸਰਦਾਰ ਚਰਨਜੀਤ ਸਿੰਘ ਚੰਨੀ):....ਇਹ ਗੁਰੂ ਘਰ ਦੇ ਦੋਖੀ ਹਨ, ਹਰ ਵਾਰ ਇਨ੍ਹਾਂ ਨੇ ਗੁਰੂ ਘਰ ਨੂੰ ਧੋਖਾ ਦਿੱਤਾ ਹੈ, ਇਹ ਗੁਰੂ ਘਰ ਨੂੰ ਲੁੱਟਦੇ ਹਨ</p> <p>Technical Education and Industrial Training Minister (Sardar Charanjit Singh Channi) They are sinners of the Guru Ghar 'they have always cheated the 'Guru Ghar' they rob the 'Guru Ghar'.</p>	Used with reference to the SAD Members	21.3.18(A.S.)
14.	<p>ਸਰਦਾਰ ਨਾਜਰ ਸਿੰਘ ਮਾਨਸ਼ਾਹੀਆ:ਪਰ ਇੱਕ ਮਾਫੀਆ ਜਿਹੜਾ ਨਵੀਂ ਸਰਕਾਰ ਦੇ ਵਿਚ ਐਡ ਹੋਇਆ ਹੈ...ਗੁੰਡਾ ਟੈਕਸ, ਗੁੰਡਾ ਮਾਫੀਆ।</p> <p>Sardar Nazar Singh Manshahia But one mafia that has been added into the new Government i.e..... goonda tax, goonda mafia.</p>	Used with reference to the Govt.	21.3.18(A.S.)
15.	<p>ਸ਼੍ਰੀ ਸੁਖਵਿੰਦਰ ਸਿੰਘ ਡੈਨੀ ਬੰਡਾਲਾ:....ਉਸ ਸਮੇਂ ਇੱਕ ਦਿਨ ਵੀ ਅਜਿਹਾ ਨਹੀਂ ਬੀਤਦਾ ਸੀ ਜਿਸ ਦਿਨ ਪੰਜਾਬ ਦੀ ਧਰਤੀ ਤੇ ਗੁੰਡਾਗਰਦੀ ਦਾ ਨੰਗਾ ਨਾਚ ਨਾ ਨੱਚਿਆ ਜਾਂਦਾ ਹੋਵੇ। ...ਬਾਦਲ ਪਰਿਵਾਰ ਦੀਆਂ ਬੱਸਾਂ ਦੇ ਵਿੱਚ ਦਲਿਤ ਪਰਿਵਾਰਾਂ ਨਾਲ ਸਬੰਧਤ ਬੱਚੀਆਂ ਨਾਲ ਬਲਾਤਕਾਰ ਕਰਕੇ ਮੌਤ ਦੇ ਘਾਟ ਉਤਾਰਿਆ ਜਾਂਦਾ ਸੀ। ..ਅੱਜ ਇਸ ਬੇਲਗਾਮ ਹੋਈ ਗੁੰਡਾਗਰਦੀ ਨੂੰ ਨੱਥ ਪਾ ਕੇ ਰਾਮ ਰਾਜ ਸਥਾਪਿਤ ਕੀਤਾ ਹੈ।</p> <p>Shri Sukhwinder Singh Danny Bandala:At that time, not even single day passed when anarchy did not rule the State of Punjab.. the girls belonging to Dalit families were raped and killed while travelling in the buses owned by Badal family... Today this rowdyism has been brought under control and ideal government has been established.</p>	Used with reference to previous government	21.3.18(A.S.)

1	2	3	4
16.	<p>ਤਕਨੀਕੀ ਸਿੱਖਿਆ ਅਤੇ ਉਦਯੋਗਿਕ ਸਿਖਲਾਈ ਮੰਤਰੀ (ਸਰਦਾਰ ਚਰਨਜੀਤ ਸਿੰਘ ਚੰਨੀ) ਕੇਂਦਰ ਵਿੱਚ ਦੁਸ਼ਮਣ ਸਰਕਾਰ ਬਣੀ ਬੈਠੀ ਹੈ।</p> <p>Technical Education and Industrial Training Minister (Sardar Charanjit Singh Channi)</p> <p>... Enemy government is in power at the Centre.</p>	Used in reference to the Central Government	26.3.2018
17.	<p>ਸਰਦਾਰ ਬਲਬੀਰ ਸਿੰਘ ਸਿੱਧੂ: ਸਾਲ 2007 ਤੋਂ ਬਾਅਦ 10 ਸਾਲ ਦੇ ਦੌਰਾਨ ਟਰਾਂਸਪੋਰਟ ਵਿੱਚ ਅੰਨ੍ਹੇਵਾਹ ਗੁੰਡਾਗਰਦੀ ਕੀਤੀ ਗਈ।</p> <p>Sardar Balbir Singh Sidhu</p> <p>....Hooliganism was blindly followed in Transport during ten years after the year 2007.</p>	Used with reference to the previous government	26.3.2018
18.	<p>ਸਰਦਾਰ ਬਿਕਰਮ ਸਿੰਘ ਮਜੀਠੀਆ: ਸਤਿਕਾਰਯੋਗ ਸ਼ਖਸੀਅਤ ਨੇ ਵੀ.ਪੀ. ਸਿੰਘ ਬਦਨੌਰ, ਮਗਰ ਅਫਸੋਸ ਦੀ ਗੱਲ ਇਹ ਹੈ ਕਿ ਇੰਨੀ ਸਤਿਕਾਰਯੋਗ ਸ਼ਖਸੀਅਤ ਕੋਲੋਂ ਵੀ ਮੌਜੂਦਾ ਕਾਂਗਰਸ ਦੀ ਸਰਕਾਰ ਨੇ ਇੰਨਾ ਕੁਝ ਝੂਠ ਉਨ੍ਹਾਂ ਕੋਲੋਂ ਬੁਲਵਾਇਆ।</p> <p>Sardar Bikram Singh Majithia</p> <p>Shri V.P.Singh Badnore is a respected dignitary but it is unfortunate that even from such a respectable dignitary the incumbent Congress government has forced him to speak such bundle of lies.</p>	Used with reference to State Government	26.3.2018
19.	<p>ਸ਼੍ਰੀ ਦਲਬੀਰ ਸਿੰਘ ਗੋਲਡੀ: ਮੇਰੇ ਉਪਰ ਟੋਲ ਪਲਾਜ਼ਾ ਵਾਲਿਆਂ ਵਲੋਂ ਕੇਸ ਕੀਤਾ ਗਿਆ ਹੈ... ਉਨ੍ਹਾਂ ਨੇ ਜੋ ਸ਼ਬਦ ਲਿਖੇ ਹਨ, ਉਹ ਲਿਖਿਆ ਕਿ ਪੂਰੀ ਦਾ ਐਮ.ਐਲ.ਏ ਇੱਕ ਗੁੰਡਾ। ...ਟੋਲ ਪਲਾਜ਼ਿਆਂ ਵਾਲੇ ਦੀ ਗੁੰਡਾਗਰਦੀ ਬਹੁਤ ਜ਼ਿਆਦਾ ਹੈ। ... ਅੱਜ ਤੱਕ ਗੁੰਡਾਗਰਦੀ ਨਾਲ ਸਾਡੇ ਵਰਗੇ ਬੰਦਿਆਂ ਤੇ ਕੇਸ ਕੀਤੇ ਜਾ ਰਹੇ ਹਨ।</p>	Used with reference to the Government	28.3.2018

1	2	3	4
	<p>Shri Dalbir Singh Goldy Case has been registered against me by the Toll Plaza ownersthey have expressed the words by writing i.e. that MLA of Dhuri is a goon. ... Rowdyism of Toll Plaza owners is rampant. The cases are being lodged against the persons like us in a disorderly manner.</p>		
20.	<p>ਸਰਦਾਰ ਸੁਖਜਿੰਦਰ ਸਿੰਘ ਰੰਧਾਵਾ: ਜਿਸ ਸ਼੍ਰੋਮਣੀ ਅਕਾਲੀ ਦਲ ਦੇ ਪ੍ਰਧਾਨ ਦੇ ਕਕਾਰ ਪੂਰੇ ਨਹੀਂ, ਪੰਥ ਦਾ ਗਦਾਰ ਹੈ। ..ਪ੍ਰੈਸ ਦੀ ਅਜ਼ਾਦੀ ਉਤੇ ਅਕਾਲੀ ਦਲ ਦੇ ਹੱਥ ਠੋਕਿਆਂ ਨੇ ਜਿਹੜਾ ਹਮਲਾ ਕੀਤਾ ਉਸ ਦੀ ਸਖਤ ਨਿੰਦਾ ਹੋਣੀ ਚਾਹੀਦੀ ਹੈ।</p> <p>Sardar Sukhjinder Singh Randhawa</p> <p>.... The President of Shiromani Akali Dal who does not follow the code of baptism i.e. five kakaars, is a traitor of Panth. Attack on freedom of press by the goons of Akali Dal should be strongly condemned.</p>	<p>When used with reference to the Member of the SAD Party.</p>	28.3.2018

29. WIT AND HUMOUR

Sr. No.	EXPRESSIONS	OCCASION	DATED
1	2	3	4
1.	<p>ਸਰਦਾਰ ਸੁਖਜਿੰਦਰ ਸਿੰਘ ਰੰਧਾਵਾ: ..ਬੰਟੀ ਬਬਲੀ ਤਾਂ ਮੈਨੂੰ ਗੱਲ ਨਹੀਂ ਜਚੀ, ਅਤਰੋ ਚਤਰੋ ਜ਼ਰੂਰ ਹੈਗੀਆਂ ਨੇ।...ਇਹ ਜਿਹੜੇ ਦੋ ਬੈਠੇ ਨੇ ਇਹ ਅਤਰੋ ਚਤਰੋ ਨੇ, ਬੜੀ ਵੱਡੀ ਐਂਟਰਟੇਨਮੈਂਟ ਕਰ ਰਹੇ ਹਨ।..</p> <p>Sardar Sukhjinder Singh Randhawa: ... Bunty Babli does not make sense to me, but Atro Chatro will definitely. These two who are sitting, they are Atro Chatro, are entertaining a lot.</p>	<p>Used with reference to Ex-Deputy CM.</p>	21.3.18(M.S.)

1	2	3	4
2	<p>ਸਰਦਾਰ ਸੁਖਜਿੰਦਰ ਸਿੰਘ ਰੰਧਾਵਾ: ..ਮੇਰੇ ਮੁੰਡੇ ਦਾ 5-7 ਸਾਲਾਂ ਨੂੰ ਵਿਆਹ ਹੋਣਾ ਹੈ ...ਮੈਂ ਅੱਜ ਢੋਲੀ ਦੀ ਸਾਈ ਇਨ੍ਹਾਂ ਨੂੰ ਦੇਣਾ ਚਾਹੁੰਦਾ ਹਾਂ, ਇਹ ਢੋਲ ਜ਼ਰੂਰ ਪਾ ਕੇ ਆਉਣ। ..ਉਸ ਦਿਨ ਅਤਰੋ-ਚਤਰੋ ਜ਼ਰੂਰ ਆਉਣੀਆਂ ਚਾਹੀਦੀਆਂ ਹਨ। ਅਤਰੋ-ਚਤਰੋ ਨੂੰ ਮੈਂ ਆਪਣੇ ਮੁੰਡੇ ਦੇ ਵਿਆਹ ਲਈ ਬੁੱਕ ਕਰ ਲਿਆ।</p> <p>Sardar Sukhjinder Singh Randhawa: My son is getting married within next 5-7 years. Today I want to book them as drum beater (dholi). They do come with drum. Atro Chatro must come on that day. I have booked Atro-Chatro for the marriage of my son.</p>	Used with reference to Ex-Deputy CM.	21.3.18(M.S.)
3	<p>ਸਰਦਾਰ ਸੁਖਜਿੰਦਰ ਸਿੰਘ ਰੰਧਾਵਾ: .. ਬੰਟੀ ਬਬਲੀ ਨੂੰ ਢੋਲ ਵਜਾਉਂਦੇ ਭਜਾਉਗੇ ?</p> <p>Sardar Sukhjinder Singh Randhawa: Will you force Bunty and Babli to retract while beating drum ?</p>	Used with reference to Ex-Deputy CM.	21.3.18(M.S.)
4	<p>ਸ਼੍ਰੀ ਅਮਰਿੰਦਰ ਸਿੰਘ ਰਾਜਾ ਵੜਿੰਗ: .. ਮੈਨੂੰ ਲਗਦਾ ਹੈ ਕਿ ਇਨ੍ਹਾਂ ਨੂੰ ਕੰਨ ਸਾਫ ਕਰਾਉਣ ਦੀ ਜ਼ਰੂਰਤ ਹੈ..</p> <p>Shri Amrinder Singh Raja Warring: I feel they must get their ears cleaned.</p>	Used with reference to Hon'ble Member	21.3.18(M.S.)
5	<p>ਸ਼੍ਰੀ ਅਮਰਿੰਦਰ ਸਿੰਘ ਰਾਜਾ ਵੜਿੰਗ: ..ਸੁਖਬੀਰ ਬਾਦਲ ਜੀ ਪਾਣੀ ਦੀਆਂ ਬੁਫਾੜਾਂ ਵਿੱਚ ਬੈਠੇ, ਢਿੱਡ ਦਿਖੀ ਜਾਵੇ...</p> <p>Shri Amrinder Singh Raja Warring: Sukhbir Badal was sitting facing water cannons, his belly was visible.</p>	Used with reference to Ex-Deputy C.M.	21.3.18(M.S.)

1	2	3	4
6	ਸ਼੍ਰੀ ਅਮਰਿੰਦਰ ਸਿੰਘ ਰਾਜਾ ਵੜਿੰਗ: ..ਉਥੇ ਢੋਲ ਖੜਕਾ ਕੇ ਇਹ ਵੀ ਕਿਹਾ ਜਾਵੇਗਾ ਕਿ ਇਹ ਤਾਂ ਸੁੱਚੇ ਦਾ ਢਿੱਡ ਹੀ ਨਹੀਂ ਸੀ, ਕਾਂਗਰਸੀਆਂ ਨੇ ਢਿੱਡ ਹੋਰ ਲਗਾ ਦਿੱਤਾ... ਇਹ ਢਿੱਡ ਸੁੱਚੇ ਦਾ ਨਹੀਂ, ਇਹ ਢਿੱਡ ਸੁੱਖੀ ਦਾ ਹੈ... Shri Amrinder Singh Raja Warring: This shall be said by beating the drum that this was not the belly of Sucha. Congressmen have showed another's belly. This is not the belly of Sucha, this is the belly of Sukhi.	Used with reference to Ex-Deputy C.M.	21.3.18(M.S.)
7.	ਸ਼੍ਰੀ ਅਮਰਿੰਦਰ ਸਿੰਘ ਰਾਜਾ ਵੜਿੰਗ: ..ਅਸੀਂ ਸੋਟੇ ਦੀ ਰਾਜਨੀਤੀ ਨਹੀਂ ਕਰਨਾ ਚਾਹੁੰਦੇ ਪਰ ਜੇ ਤੁਹਾਡੀ ਇੰਨੀ ਇੱਛਾ ਹੈ ਤਾਂ ਪਰਮਾਤਮਾ ਜਲਦੀ ਪੂਰੀ ਕਰੇਗਾ। Shri Amrinder Singh Raja Warring: We do not want to follow the policy of lathi charge, but if you have such desire, then God will fulfill it soon.	Used with reference to Hon'ble Member	21.3.18(M.S.)

30. RULING BY THE SPEAKER

Sr No	Expression	Occasion	Ruling	Date
1.	<p>ਮੁੱਖ ਮੰਤਰੀ (ਕੈਪਟਨ ਅਮਰਿੰਦਰ ਸਿੰਘ): ਸਪੀਕਰ ਸਾਹਿਬ, ਇੱਕ ਆਪ ਜੀ ਨੂੰ ਬੇਨਤੀ ਕਰਨੀ ਸੀ। ਮੇਰੀ ਇਨਫਰਮੇਸ਼ਨ ਵਿੱਚ ਹੈ ਕਿ ਕੁਝ ਮੈਂਬਰ ਆਪਣੀ ਰਿਕਾਰਡਿੰਗ ਆਨ ਕਰਕੇ ਇਥੇ ਰੱਖਦੇ ਹਨ ਔਰ ਫਿਰ ਬਾਹਰ ਜਾ ਕੇ ਫੇਸ ਬੁੱਕ ਵਗੈਰਾ ਤੇ ਪਾ ਦਿੰਦੇ ਹਨ। This is totally against the norms and functioning of the House. ਮੈਂ ਆਪ ਨੂੰ ਬੇਨਤੀ ਕਰਾਂਗਾ ਕਿ ਅਗਰ ਇਸ ਤੇ ਤੁਸੀਂ ਪਾਬੰਦੀ ਲਗਾ ਦਿਉ ਕਿ ਕਿਸੇ ਨੂੰ ਕੋਈ ਰਿਕਾਰਡਿੰਗ ਆਪਣੇ ਮੋਬਾਈਲ ਤੇ ਨਹੀਂ ਕਰਨੀ ਚਾਹੀਦੀ।</p> <p>Chief Minister (Captain Amarinder Singh) : Mr. Speaker, there is request that I wish to make to you. It is in my information that some Members keep the recorder of their phone on while sitting in the House and later on they upload the same recording on Facebook etc. This is totally against the norms and functioning of the House. I request you if you could impose restriction on such an act that no one should do such recording on his mobile.</p>	<p>When used with reference to some Members reg. recording of House proceedings on mobile phones and uploading the same on Facebook etc.</p>	<p>ਮਾਨਯੋਗ ਸਪੀਕਰ: ਮੈਂ ਚੁੱਲ 90 ਪੜ੍ਹ ਕੇ ਸੁਣਾਉਂਦਾ ਹਾਂ। ਸੋ, ਮੈਂ ਪ੍ਰਾਰਥਨਾ ਵੀ ਸਾਰੇ ਹਾਊਸ ਨੂੰ ਕਰਦਾ ਹਾਂ ਕਿ ਕਿਰਪਾ ਕਰਕੇ ਇਸ ਤੇ ਅਮਲ ਕਰਿਓ—</p> <p>90. Whilst the House is sitting a Member- (X) "shall switch off the mobile phone or any other communication device on his person before entering the House."</p> <p>Mr. Speaker : I will read out rule 90. Therefore, I also request the entire House kindly act upon it.</p> <p>90 whilst the House is sitting a Member - (x)" shall switch off the mobile phone or any other communication device on his person before entering the House".</p> <p>...ਇਨਕੁਆਇਰੀ ਕਰਵਾ ਲੈਂਦੇ ਹਾਂ।</p> <p>....Let us conduct an inquiry.</p>	22.3.18

ਤਕਨੀਕੀ ਸਿੱਖਿਆ ਅਤੇ
 ਉਦਯੋਗਿਕ ਸਿਖਲਾਈ
 ਮੰਤਰੀ (ਸਰਦਾਰ ਚਰਨਜੀਤ
 ਸਿੰਘ ਚੰਨੀ): ...ਸੀ.ਐਮ.
 ਸਾਹਿਬ ਨੇ ਖੜ੍ਹੇ ਹੋ ਕੇ
 ਤੁਹਾਨੂੰ ਗੱਲ ਕੀਤੀ ਹੈ,
 ਸੀਰੀਅਸ ਇਸ਼ੂ ਰੇਜ਼ ਕੀਤਾ
 ਹੈ, ਉਸ ਤੇ ਇਨਕੁਆਇਰੀ
 ਮਾਰਕ ਕਰਨ ਲਈ ਮੈਂ ਆਪ
 ਜੀ ਨੂੰ ਬੇਨਤੀ ਕਰ ਰਿਹਾ
 ਹਾਂ।...ਜਿਸ ਨੇ ਇਹ ਗੱਲ
 ਕੀਤੀ ਹੈ, ਪਤਾ ਲੱਗ ਜਾਵੇਗਾ
 ਜੀ, ਉਸ ਦੀ ਇਨਕੁਆਇਰੀ
 ਕਰਵਾ ਦਿਓ ਜੀ।

**Technical Education and
 Industrial Training
 Minister (Sardar Charanjit
 Singh Channi):** ...Mr. C.M.
 stood up and requested
 you. Serious issue was
 raised. I am requesting you
 to mark an inquiry into
 it.....whosoever did this act,
 it will be known. Its inquiry
 may kindly be conducted.

31. APPENDIX-I
BULLETINS PERTAINING TO THE BUDGET (FOURTH)
SESSION, 2018

BULLETIN NO. 1

Tuesday, the 20th March, 2018

(From 2.00 P.M to 2.17 P.M)

1. Obituary References:

The Hon'ble Speaker made references to the passing away of the following:-

1. Sardar Ajit Singh Kohar, MLA and Ex-Minister;
2. Sardar Sardool Singh Bandala, Ex-Minister;
3. Sardar Manjit Singh Calcutta, Ex-Minister and Ex-MLA;
4. Shri Satnam Singh Kainth, Ex-M.P and Ex-MLA;
5. Sardar Bahadar Singh, Ex-M.P., Lok Sabha;
6. Shri Jangir Singh, Freedom Fighter;
7. Shri Saroop Singh, Freedom Fighter;
8. Shri Hardial Singh, Freedom Fighter;
9. Shri Karam Singh, Freedom Fighter;
10. Shri Sham Lal, Freedom Fighter;
11. Shri Kartar Singh, Freedom Fighter;
12. Shri Dalip Singh, Freedom Fighter;
13. Martyr Naik Amarseer Singh;
14. Shri Shashi Kapoor, Actor;
15. Shri Pyare Lal Wadali, Famous Sufi Singer;
16. Sardar Sukhchain Singh Cheema, Dronacharya Awardee;

17. Shri Sabar Koti, Singer; and

18. Prof. Rajpal Singh.

The Hon'ble Speaker paid rich tributes to the aforesaid great personalities and besides aforesaid personalities, on being asked by the Hon'ble Chief Minister to include 39 citizens of Indian origin out of which many were Punjabis, who were killed by I.S.I.S in Mosul City of Iraq, on being requested by Shri Brahm Mohindra, Minister for Parliamentary Affairs to include Shri Raghuraj Singh brother of Shri V.P Singh Badnore, Hon'ble Governor, Punjab, to include mother of Sardar Sukhpal Singh Khaira, Leader of the Opposition and to include Smt. Mohinder Kaur w/o Sardar Sukhjinder Singh, Ex-Minister, to include Smt. Surjit Kaur mother of Shri Rajinder Singh, M.L.A and w/o Shri Lal Singh, Ex-Minister and Smt. Amrit Tiwari mother of Shri Manish Tiwari, former Union Minister of State, on being proposed by Shri Nazar Singh Manshahia, M.L.A to include 89 farmers of Punjab who have committed suicides, on being asked by Shri Dalvir Singh Goldy, M.L.A to include Shri Karamjit Singh Dhuri, Folk Singer and on being asked by Shri Gurmeet Singh Meet Haheer, M.L.A to also include Kuldeep Kaur, a young player of International level of District Batala who committed suicide, in today's list of condolence resolutions, the Hon'ble Speaker included them as well in the list of obituary references.

The Hon'ble Speaker informed the House that condolence messages would be sent to the bereaved families.

The House stood in silence for two minutes as a mark of respect to the departed souls.

The House, then adjourned without transacting any other business till 10.00 A.M on Tuesday, the 21st March, 2018.

BULLETIN NO.2**Wednesday, the 21st March, 2018 (Morning sitting)****(From 10.00 A.M to 02.30 P.M)****1. Questions****(a) Starred Questions:**

Total No. of Questions on the order paper	Answered	Not Put	Postponed	Answered under Rule 38	No. of Supplementaries
20	12	-	01	07	29

(b) Unstarred Questions: 10**2. Welcome Announcement by the Hon'ble Speaker**

The Hon'ble Speaker informed the House regarding the presence of Smt. Preneet Kaur, Ex-Union Minister in the House and welcomed her on behalf of the entire House.

3. Announcement by the Hon'ble Speaker**(i) Regarding Panel of Chairmen**

The Hon'ble Speaker made an announcement under Rule 13(1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) regarding nomination of the following Members to serve on the Panel of Chairmen:

1. Sardar Sukhbinder Singh Sarkaria;
2. Sardar Pargat Singh;
3. Shri Aman Arora; and
4. Sardar Gurpartap Singh Wadala.

(ii) Regarding Governor's Address

In pursuance of Rule 18 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) the Hon'ble

Speaker informed the House that the Governor has been pleased to address the Punjab Vidhan Sabha on 20th March, 2018 at 11.00 A.M under Article 176(1) of the Constitution of India. The Hon'ble Speaker laid a copy of the Address on the Table of the House.

4. Announcement by the Secretary

The Secretary laid on the table of the House a statement showing the details of the bills passed by the 15th Vidhan Sabha during its Third Session, which have since been assented to by the Governor.

5. Short Adjournment of the House

The Hon'ble Speaker adjourned the House for half-an- hour from 11.13 A.M to 11.43 A.M.

6. Calling Attention Notices

1. Sardar Sukhpal Singh Khaira, Leader of Opposition, Sardar Harpal Singh Cheema, M.L.A and Shri Jai Krishan, M.L.A drew the attention of the Govt. towards occurrence of road accidents in the State due to stray animals.

(No.11)

The Local Govt. Minister gave a reply.

2. Sardar Sangat Singh Gilzian, M.L.A drew the attention of the Govt. towards inadequate services being provided by the Companies owning toll plazas set up on the roads viz. Dasuya to Hoshiarpur, Tanda to Hoshiarpur, Hoshiarpur to Balachaur and Jalandhar to Tanda.

(No.12)

The Minister of State, Public Works (Buildings & Roads) gave a reply.

7. First Report of the Business Advisory Committee

The Hon'ble Speaker presented the first Report of the Business Advisory Committee in the House regarding the business to be transacted by the Punjab Vidhan Sabha from 21st March, 2018 (afternoon sitting) to 28th March, 2018.

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:-

"That this House agrees with the recommendations contained in the First Report of the Business Advisory Committee."

The following Members took part in the discussion on the Report and spoke for the time mentioned against their names:-

- | | |
|------------------------------------|------------|
| 1. Sardar Sukhpal Singh Khaira, | 03 minutes |
| Leader of Opposition | |
| 2. Sardar Parminder Singh Dhindsa, | 01 minute |
| Shiromani Akali Dal | |

8. Presentation of Reports

1. The Chairman of Committee of Privileges (Sardar Sukhjinder Singh Randhawa) presented the Interim Reports of the Committee of Privileges regarding privilege issues raised by:-
 - (i) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, M.L.A (now Leader of Opposition);
 - (ii) Sardar Kulbir Singh Zira, M.L.A against Sardar Simarjeet Singh Bains, M.L.A;
 - (iii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Shri Pawan Kumar Tinu, M.L.A; and
 - (iv) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhbir Singh Badal, M.L.A.
2. The Chairman of Committee on Public Undertakings (Shri Om Parkash Soni) presented the 116th Report of the Committee on Public Undertakings on the Audit Paras appearing in the Report of the Comptroller and Auditor General of India on Public Sector Undertakings (Social, General and Economic Sectors) for the year 2013-14 relating to the Punjab State Power Corporation Limited.

9. Papers to be laid on the Table

The Parliamentary Affairs Minister laid on the Table of the House the papers mentioned at Sr.no.1 to 9 under item No.VI of today's list of Business.

10. Motion of Thanks and Discussion on Governor's Address

The following motion on Governor's Address was moved by the Hon'ble Member, Sardar Sukhjinder Singh Randhawa, Indian National Congress which was seconded by Hon'ble Member, Shri Amrinder Singh Raja Warring, Indian National Congress:-

"That the Members of this House assembled in this session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 20th March, 2018."

Thereafter the following Members took part in the discussion and spoke for the time as indicated against their names:-

- | | | |
|----|---|------------|
| 1. | Shri Sukhjinder Singh Randhawa,
Indian National Congress | 49 minutes |
| 2. | Shri Amrinder Singh Raja Warring,
Indian National Congress | 34 minutes |
| 3. | Shri Kanwar Sandhu,
Aam Aadmi Party | 12 minutes |

11. Walk Out

The members of Aam Aadmi Party and both the members of Lok Insaaf Party present in the House staged a walk out from the House raising slogans in protest against rejection of the adjournment motion over the issue of suicides committed by the farmers and not allowing time for discussion over this matter.

12. Announcement by the Chief Minister

An announcement was made that the State Government will return its due share and will not impose any tax being levied as GST on the ration being purchased for Langar at Sri Guru Ram Das Ji Community Kitchen Hall, Sri Darbar Sahib, Amritsar.

13. Resolution

Sardar Manpreet Singh Badal, Finance Minister moved the following Resolution in the House, which was seconded by Shri Brahm Mohindra, Minister for Parliamentary Affairs and the Resolution was passed unanimously:-

"This House strongly recommends to the Government of India and G.S.T Council to waive the G.S.T. which is being imposed on the ration being purchased for serving Langar at Sri Guru Ram Das Ji Community Kitchen Hall, Sri Darbar Sahib, Amritsar and Durgiana Temple, Amritsar.

While moving the resolution, the Hon'ble Minister spoke for 02 minutes. The following Members took part in the discussion on Resolution and spoke for the time as indicated against their names:-

- | | | |
|----|---|------------|
| 1. | Sardar Sukhjinder Singh Randhawa,
Indian National Congress | 02 minutes |
| 2. | Sardar Parminder Singh Dhindsa,
Shiromani Akali Dal | 01 minute |
| 3. | Sardar Sukhpal Singh Khaira,
Leader of Opposition | 02 minutes |
| 4. | Shri Brahm Mohindra,
Minister for Parliamentary Affairs | 01 minute |

Due to adjournment of the House Shri Kanwar Sandhu, M.L.A will continue the discussion on the 21st March, 2018 (Afternoon Sitting)

The House, then adjourned till 03.30 P.M on Wednesday, the 21st March, 2018.

BULLETIN NO. 3**Wednesday, the 21st March, 2018 (Afternoon sitting)****(From 3.30 P.M to 8.00 P.M)****1. Questions****(a) Starred Questions:**

Total No. of Questions on the Order Paper	Answered	Not Put	Postponed	Answered under Rule 38	No. of Supplementaries
20	15	02	01	02	28

(b) Unstarred Questions: 04**2. Second Report of the Business Advisory Committee**

The Hon'ble Speaker presented the Second Report of the Business Advisory Committee in the House regarding the business to be transacted by the Punjab Vidhan Sabha from 22nd March, 2018 to 28th March, 2018.

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:-

" That this House agrees with the recommendations contained in the Second Report of the Business Advisory Committee."

3. Papers to be laid on the Table of the House

The Parliamentary Affairs Minister laid on the Table of the House the papers mentioned at Sr.No. 1 and 2 under Item No. II in today's List of Business.

4. Resumption of Discussion on Governor's Address

The discussion on the following Motion on Governor's Address moved by the Hon'ble Member, Sardar Sukhjinder Singh Randhawa, Indian National Congress which was seconded by the Hon'ble Member, Shri Amrinder Singh Raja Warring, Indian National Congress was resumed :-

"That the Members of this House assembled in this session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on 20th March, 2018."

Thereafter, the following Members took part in the discussion and spoke for the time as mentioned against their names:-

- | | | |
|-----|--|------------|
| 1. | Shri Kanwar Sandhu,
Aam Aadmi Party | 06 minutes |
| 2. | Prof. Baljinder Kaur,
Aam Aadmi Party | 07 minutes |
| 3. | Shri Pawan Kumar Tinu,
Shiromani Akali Dal | 13 minutes |
| 4. | Shri Angad Singh,
Indian National Congress | 12 minutes |
| 5. | Shri Aman Arora,
Aam Aadmi Party | 06 minutes |
| 6. | Shri N.K Sharma,
Shiromani Akali Dal | 10 minutes |
| 7. | Sardar Barindermeet Singh Pahra,
Indian National Congress | 10 minutes |
| 8. | Sardar Simarjeet Singh Bains ,
Lok Insaaf Party | 05 minutes |
| 9. | Sardar Gurmeet Singh Meet Haheer,
Aam Aadmi Party | 07 minutes |
| 10. | Miss Rupinder Kaur Ruby,
Aam Aadmi Party | 05 minutes |
| 11. | Sardar Kultar Singh Sandhwan,
Aam Aadmi Party | 07 minutes |

12.	Sardar Pirmal Singh Dhaula, Aam Aadmi Party	06 minutes
13.	Sardar Nazar Singh Manshahia, Aam Aadmi Party	07 minutes
14.	Shri Jai Krishan Singh, Aam Aadmi Party	09 minutes
15.	Sardar Harpartap Singh Ajnala, Indian National Congress	16 minutes
16.	Sardar Baldev Singh, Aam Aadmi Party	12 minutes
17.	Sardar Gurpartap Singh Wadala, Shiromani Akali Dal	16 minutes
18.	Shri Sukhwinder Singh Danny Bandala, Indian National Congress	11 minutes
19.	Sardar Harminder Singh Gill, Indian National Congress	02 minutes

Due to adjournment of the House, the Hon'ble Member Sardar Harminder Singh Gill, Indian National Congress will continue the discussion on 26th March, 2018.

5. Walk Out

Both the Members of Lok Insaaf Party staged a walk out from the House raising slogans against the Chair in protest against not being allowed more time to speak on Governor's Address.

The Hon'ble Deputy Speaker occupied the Chair of the House from 4.49 P.M to 5.52 P.M.

The House then adjourned till 10.00 A.M on Thursday, the 22nd March, 2018.

BULLETIN NO.4**Thursday, the 22nd March, 2018****(From 10.00 A.M to 02.30 P.M)****1. Questions****(a) Starred Questions:**

Total No. of Questions on the Order Paper	Answered	Not Put	Postponed	Answered under Rule 38	No. of Supplementaries
20	13	01	-	06	28

(b) Unstarred Questions: 12**2. Ruling by the Hon'ble Speaker**

Upon raising of the issue by the Hon'ble Chief Minister regarding recording of the proceedings of the House by some members on their mobile by the Hon'ble Chief Minister and uploading the same on the Facebook, the Hon'ble Speaker cited Rule 90 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha as ruling for observance:

90. During a sitting of the House, any member,-

"(x) shall switch off his/her mobile phone or any other communication device before entering the House."

and on a demand made by the Technical Education and Industrial Training Minister, the Hon'ble Speaker gave consent to get an inquiry conducted.

3. Short Adjournment of the House

The Hon'ble Speaker adjourned the House for half an hour i.e from 11.17 A.M to 11.47 A.M.

4. Obituary Reference

The Hon'ble Speaker paid rich tributes to Smt. Gurbachan Kaur, mother of Chaudhary Surinder Singh, M.L.A and wife of Chaudhary Jagjit Singh, Ex-

Minister. The Hon'ble Speaker informed the House that condolence message would be sent to the bereaved family.

5. Calling Attention Notice

Sardar Sukhpal Singh Khaira, M.L.A drew the attention of the Government towards resentment amongst the SSA/RMSA teachers/Headmasters/Lab attendants due to regularisation of their services by the Government at the basic pay scale.

(No. 13)

The Minister of State for Higher Education and School Education gave a reply.

6. Papers to be laid on the Table of the House

The Parliamentary Affairs Minister laid on the Table of the House the Papers mentioned at Sr. No. 1 and 2 under item No. III in today's list of business.

7. Presentation of Reports

The Chairman of the Committee on Public Accounts (Shri Kanwar Sandhu) presented the following Reports:

1. 199th Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the years 2010-11 and 2011-12 and the Reports of the Comptroller and Auditor General of India for the years 2010-11 and 2011-12 (Civil) relating to the Department of Agriculture, Department of Housing and Urban Development, Department of Irrigation and Department of Civil Aviation;
2. 200th Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the years 2012-13 and 2013-14 and the Reports of the Comptroller and Auditor General of India for the years 2012-13 and 2013-14 (Civil) relating to the Department of Rural Development & Panchayats;

3. 201st Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the years 2011-12 and 2012-13 and the Reports of the Comptroller and Auditor General of India for the years 2011-12 and 2012-13 (Civil) relating to the Department of School Education;
4. 202nd Report of the Committee on Public Accounts on the Appropriation Accounts of the Government of Punjab for the year 2010-11 and the Report of the Comptroller and Auditor General of India for the year 2010-11 (Revenue) relating to the Department of Agriculture.

While presenting the Reports, Shri Kanwar Sandhu, Chairman, Committee on Public Accounts spoke for 03 minutes.

8. Financial Business

- (i) The Finance Minister presented the Supplementary Demands for Grants for Expenditure of the Government of Punjab for the year 2017-2018.
- (ii) The Chairman of Committee on Estimates (Sardar Sukhbinder Singh Sarkaria) presented the Report of the Committee on Estimates on the Supplementary Demands for Grants for Expenditure of the Government of Punjab, for the year 2017-2018.
- (iii) Supplementary Demands for Grants for Expenditure of the Government of Punjab for the year 2017-2018.
 1. Discussion on the Estimates of the Expenditure Charged on revenue of the State.
 2. Voting on the Demands for Supplementary Grants.

Demand No. 1 to 5, 7 to 19 and 21 to 30 as listed in the list of business were put for discussion and vote of the House collectively with the consent of the House and carried.

The following Members took part in the discussion on the Supplementary Demands and spoke for the time as mentioned against their names:-

- | | | |
|----|--|-----------|
| 1. | Shri Aman Arora,
Aam Aadmi Party | 01 minute |
| 2. | Sardar Harminder Singh Gill,
Indian National Congress | 01 minute |

9. Walk Out

The Members of the Shiromani Akali Dal and Bharatiya Janata Party present in the House staged a walk out from the well of the House raising slogans in protest against disallowing of their Adjournment Motion.

10. Financial Business (Resumption)

(vi) Punjab Appropriation Bill, 2018

The Finance Minister introduced the Punjab Appropriation Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During Clause-wise consideration of the Bill, Clauses 2 to 4, Schedule, Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Finance Minister "that the Punjab Appropriation Bill, 2018 be passed" was put to the vote of the House and carried.

11. Walk Out

The members of Aam Aadmi Party present in the House and both the members of Lok Insaaf Party staged a walk out from the House raising slogans in protest against not sending the Bill for realization of money due from other States in respect of the waters of Punjab and on not being allowed time to speak on the said issue.

12. Resolution

Sardar Randeep Singh Nabha, M.L.A, Indian National Congress moved the following Resolution in the House and while moving the Resolution spoke for 23 minutes:-

" This House recommends to the State Govt. to take steps to provide standard and cheaper health services to the people of the State and also to open Government shops in the Civil Hospitals to provide medicines, particularly generic medicines, at low costs."

The following Members took part in the discussion on the Resolution and spoke for the time as mentioned against their names:-

- | | | |
|-----|---|------------|
| 1. | Shri Kanwar Sandhu,
Aam Aadmi Party | 12 minutes |
| 2. | Dr. Harjot Kamal Singh,
Indian National Congress | 14 minutes |
| 3. | Smt. Satkar Kaur,
Indian National Congress | 07 minutes |
| 4. | Dr. Sukhwinder Kumar,
Shiromani Akali Dal | 13 minutes |
| 5. | Sardar Kulbir Singh Zira,
Indian National Congress | 13 minutes |
| 6. | Sardar Jagdev Singh,
Aam Aadmi Party | 09 minutes |
| 7. | Sardar Kuldeep Singh Vaid,
Indian National Congress | 05 minutes |
| 8. | Sardar Balbir Singh Sidhu,
Indian National Congress | 04 minutes |
| 9. | Sardar Kuljit Singh Nagra,
Indian National Congress | 05 minutes |
| 10. | Shri Amrinder Singh Raja Warring,
Indian National Congress | 01 minute |

13. Papers laid on the Table of the House

The Finance Minister laid on the Table of the House a copy of the proceedings of the 20th meeting of the G.S.T Council held on 05.08.2017.

14. Clarification by Finance Minister on G.S.T. Resolution

The Finance Minister gave clarification regarding refund/waiving off G.S.T by the Government being levied as State share on the items of ration of community kitchen of the Durgiana Temple.

15. Motion of Thanks

Sardar Sukhjinder Singh Randhawa, M.L.A, Indian National Congress moved the following motion in the House which was carried:

"This House thanks the Hon'ble Chief Minister and the Government for waiving off G.S.T levied on the items of ration of community kitchens at Sri Harmandir Sahib and the Durgiana Temple."

The House, then adjourned till 10.00 A.M on Saturday, the 24th March, 2018.

BULLETIN NO. 5**Saturday, the 24th March, 2018****(From 10.00 A.M to 12.10 P.M)****1. Questions****(a) Starred Questions:**

Total No. of Questions on the Order Paper	Answered	Not Put	Postponed	Answered under Rule 38	No. of Supplementaries
20	12	05	02	01	32

(b) Unstarred Questions: 08**2. Presentation of Budget Estimates for the year 2018-19**

The Finance Minister presented the Budget Estimates for the year 2018-19 and while doing so, he spoke for 01 hour and 10 minutes.

3. Walk Out

- i) Members of Shiromani Akali Dal and Bharatiya Janata Party, present in the House staged a walk-out from the House raising slogans as a mark of protest against not waiving off the loans of farmers.
- ii) Members of Aam Aadmi Party and Lok Insaaf Party, present in the House staged a walk out from the House raising slogans as a mark of protest against not allowing the point of order on Budget. The House then adjourned till 2:00 P.M. on Monday, the 26th March, 2018.

BULLETIN NO.6**Monday, the 26th March, 2018****(From 2.00 P.M to 7.17 P.M)****1. Questions****(a) Starred Questions:**

Total No. of Questions on the Order Paper	Answered	Not Put	Postponed	Answered under Rule 38	No. of Supplementaries
20	12	03	-	05	27

(b) Unstarred Questions: 04**2. Third Report of the Business Advisory Committee**

The Hon'ble Speaker presented the third Report of the Business Advisory Committee in the House regarding the business to be transacted by the Punjab Vidhan Sabha in its sittings from 26th March, 2018 to 27th March, 2018 (Morning sitting).

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:-

"That this House agrees with the recommendations contained in the third Report of the Business Advisory Committee."

3. Resolution

Sardar Charanjit Singh Channi, Technical Education and Industrial Training Minister moved the following Resolution in the House which was carried unanimously:

"That this House strongly condemns the Centre Government for not pleading the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 adequately in the Hon'ble Supreme Court in view of the judgement of the Hon'ble Supreme Court which has diluted the rights of SC/ST people given under

the Constitution of India and strongly recommends that either the Centre Government should pursue the matter against the said decision in an adequate manner to file an appeal to annul/ review the same or bring an appropriate amendment in SC/ST (Prevention of Atrocities) Act , 1989, so that the rights of SC/ST people remain secure as before."

4. Calling Attention Notices

1. Sardar Kultar Singh Sandhwan, M.L.A drew the attention of the Government towards education facilities being affected as projects under RISE scheme are not sent to Central Government by the State Governments.

(No.23)

The Minister of State for Higher Education gave a reply.

2. Sardar Harpal Singh Cheema, M.L.A, Shri Budh Ram, M.L.A and Smt. Sarvjit Kaur Manuke, M.L.A drew the attention of the Government towards shifting of carcass grounds out of the periphery of villages and towns.

(No.25)

The Rural Development & Panchayats Minister gave a reply.

3. Shri Sunil Dutt, M.L.A drew the attention of the Government towards failure of BRTS Project launched at Amritsar.

(No.27)

The Finance Minister gave a reply.

5. Papers re-laid/ laid on the Table of the House

The Parliamentary Affairs Minister laid papers on the Table of the House, as mentioned at Sr. No. 1 to 4 shown under item No. III in today's list of Business.

6. Presentation of Report

The Chairman of Committee on Local Bodies and Panchayati Raj Institutions (Sardar Balbir Singh Sidhu) presented the 16th Annual

Technical Report on various audit paras for the years 2012-13, 2013-14 and 2014-15 related with Panchayati Raj Institutions of Committee on Local Bodies and Panchayati Raj and 17th Annual Technical Report on various audit paras for the years 2012-13, 2013-14 and 2014-15 related with Local Bodies.

7. Walk Out

The Members of the Aam Aadmi Party present in the House staged a walk out from the House raising slogans in protest for not allowing time to hold discussion on the issues concerning Dalits.

8. Resumption of Discussion on Motion of Thanks on Governor's Address

The discussion on the following Motion on Governor's Address moved by the Hon'ble Member, Sardar Sukhjinder Singh Randhawa, Indian National Congress which was seconded by the Hon'ble Member, Shri Amrinder Singh Raja Warring, Indian National Congress was resumed:-

That an Address be presented to the Governor in the following terms:-

"That the Members of this House assembled in this session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on 20th March, 2018."

Thereafter, the following Members took part in the discussion and spoke for the time mentioned as against their names:-

- | | | |
|----|--|------------|
| 1. | Sardar Harminder Singh Gill,
Indian National Congress | 17 minutes |
| 2. | Sardar Balbir Singh Sidhu,
Indian National Congress | 20 minutes |
| 3. | Sardar Kuljit Singh Nagra,
Indian National Congress | 16 minutes |
| 4. | Shri Som Parkash,
Bharatiya Janata Party | 17 minutes |

- | | | |
|-----|--|------------|
| 5. | Sardar Bikram Singh Majithia,
Shiromani Akali Dal | 28 minutes |
| 6. | Sardar Harvinder Singh Phoolka,
Aam Aadmi Party | 12 minutes |
| 7. | Sardar Pargat Singh,
Indian National Congress | 18 minutes |
| 8. | Sardar Jagdev Singh,
Aam Aadmi Party | 05 minutes |
| 9. | Sardar Tarsem Singh D.C,
Indian National Congress | 09 minutes |
| 10. | Sardar Sukhpal Singh Khaira,
Leader of Opposition | 38 minutes |

9. Walk Out

Members of Shiromani Akali Dal and Bharatiya Janata Party present in the House staged a walk out from the House raising slogans in protest for not allowing more time to Hon'ble Member, Sardar Bikram Singh Majithia, Shiromani Akali Dal to speak on Motion of Thanks on Governor's Address.

10. Extension of Time

With the consent of the House, the Hon'ble Speaker earlier extended the time of today's sitting from 6.30 P.M to 7.00 P.M (for half-an-hour) and later on again extended the time till the completion of Address of Leader of Opposition.

The Hon'ble Deputy Speaker occupied the Chair of the House from 3.58 P.M to 5.57 P.M.

The House, then adjourned till 10.00 A.M on Tuesday, the 27th March, 2018.

BULLETIN NO.7**Tuesday, the 27th March, 2018 (Morning Sitting)****(From 10.00 A.M to 2.30 P.M)****1. Questions****(a) Starred Questions:**

Total No. of Questions on the Order Paper	Answered	Not Put	Postponed	Answered under Rule 38	No. of Supplementaries
20	11	08	01	-	21

(b) Unstarred Questions: 09**2. Clarification by Leader of Opposition**

On reference by the Hon'ble Member Sardar Sukhbinder Singh Sarkaria to the news published in The Hindustan Times newspaper that every Member of Ruling Party is facing illegal mining charges, Sardar Sukhpal Singh Khaira, Leader of Opposition gave his clarification that whatever has been stated by him in respect of the same is recorded in the proceedings of the House and no statement has been given by him in the press outside the House.

3. Calling Attention Notices

1. Shri Aman Arora, M.L.A, Sardar Nazar Singh Manshahia, M.L.A and Sardar Jagtar Singh Jagga Hissowal, M.L.A drew the attention of the Government towards noise being created by Marriage Palaces, Gurdwaras, Temples etc. during examination days.

(No.16)

The Rural Development and Panchayats Minister made a statement.

2. Sardar Dilraj Singh Bhunder, M.L.A, drew the attention of the Government towards pollution being caused by the Thermal Power Plant situated in village Bannawala, District Mansa.

(No.20)

The Rural Development and Panchayats Minister made a statement.

4. Presentation of Reports

1. The Chairman of the Committee on Estimates (Sardar Sukhbinder Singh Sarkaria) presented the Report of the Committee on Estimates for the year 2017-18 on Budget Estimates in respect of Department of Hospitality, Punjab.
2. The Chairman of Committee on Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes (Dr. Raj Kumar Verka) presented the 43rd Report of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2017-18 regarding implementation of 85th amendment and to withdraw the letter issued on 10.10.2014 by the Personnel Department to secure due representation for the Scheduled Castes, Scheduled Tribes and Backward Classes in the government services of the State.
3. The Chairman of Committee on Government Assurances (Sardar Randeep Singh) presented the 47th Report of the Committee on Government Assurances for the year 2017-18.
4. The Chairman of Questions and References Committee (Rana Gurmeet Singh Sodhi) presented the 11th Report of the Questions and References Committee for the year 2017-18.

5. Walk out

Members of Aam Aadmi Party present in the House staged a walk out raising slogans in protest for not allowing time to speak on various issues.

6. Welcome Announcement by the Hon'ble Speaker

The Hon'ble Speaker informed the House about the presence of Smt. Preneet Kaur, former Union Minister in the House and welcomed her on behalf of the entire House.

7. Resumption of Discussion on Governor's Address and Vote on Motion of Thanks

The discussion resumed on the following motion on Governor's Address which was moved by the Hon'ble Member Sardar Sukhjinder Singh Randhawa, Indian National Congress and seconded by Shri Amrinder Singh Raja Warring, Indian National Congress was put to the vote of the House and carried :-

That an Address be presented to the Governor in the following terms:-

" That the Members of this House assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on 20th March, 2018."

The Hon'ble Chief Minister by way of reply to the discussion, spoke for 1 hour and 44 minutes.

8. Walk out

Both the Members of Lok Insaaf Party staged a walk out from the House in protest for not giving reply to the discussion on Governor's Address in Punjabi by the Chief Minister.

9. Amendments on Motion of Thanks

The following amendment notices on Governor's Address, one moved by Sardar Sukhpal Singh Khaira, Leader of Opposition and second by Shri Aman Arora, M.L.A were moved in the House collectively and put to vote of the House and disallowed:

"However, it is regrettable that no concrete solution to the problems of RMSA/S.S.A Teachers, Anganwadi workers, Farmers and labourers finds any mention."

"However, it is regrettable that the practice of Halqa incharge which is still prevalent in Punjab finds no mention." and

" However, it is regrettable that nothing has been mentioned about bringing of Conflict of Interest Act which was promised in the Governor's Address of previous year."

10. Budget Estimates for the year 2018-19

General Discussion on the Budget Estimates for the year 2018-19

The following Members took part in the discussion and spoke for the time as mentioned against their names:-

- | | | |
|----|--|------------|
| 1. | Shri Kanwar Sandhu,
Aam Aadmi Party | 20 Minutes |
| 2. | Sardar Parminder Singh Dhindsa,
Shiromani Akali Dal | 25 Minutes |
| 3. | Sardar Davinder Singh Ghubaya,
Indian National Congress | 03 Minutes |

Due to adjournment of the House, the Hon'ble Member, Sardar Davinder Singh Ghubaya will continue the discussion on 27th March, 2018 (Afternoon Sitting).

The House, then adjourned till 3.30 P.M on Tuesday, the 27th March, 2018.

SPECIAL BULLETIN NO.1**DISCUSSION ON GOVERNOR'S ADDRESS**

Discussion on Governor's Address took place on three days i.e 21st March, 2018 (Morning sitting), 21st March, 2018 (Afternoon sitting) and 26th March, 2018 and it continued for 9 Hours and 06 Minutes. The detail of time taken by various Parties is as under :-

Sr. No.	Name of the Party	No. of Members who took part in the discussion	Time taken (Hours/Minutes)
1.	Indian National Congress	12	05 Hours 18 Minutes
2.	Aam Aadmi Party	13	02 Hours 19 Minutes
3.	Shiromani Akali Dal	04	01 Hour 07 Minutes
4.	Bharatiya Janata Party	01	17 Minutes
5.	Lok Insaaf Party	01	05 Minutes

Note: Time taken by Indian National Congress also includes the time taken by the Chief Minister who spoke for 01 hour and 44 minutes.

BULLETIN NO.8**Tuesday, the 27th March, 2018 (Afternoon Sitting)****(From 3.30 P.M to 8.00 P.M)****1. Questions:**

- (a) At the outset, the Rural Development and Panchayats Minister gave a reply to the Starred Question No.779 entered in the list of 21st March, 2018.

(b) Starred Questions:

TotalNo. of Questions on the order paper	Answered	Not Put	Postponed	Answered umnderRule38	No.of Supplementaries
20	15	02	02	01	26

(c) Unstarred Questions: 06**2. Calling Attention Notice**

Sardar Amarjit Singh Sandoa, M.L.A and Sardar Manjit Singh, M.L.A drew the attention of the Govt. towards Govt. tubewells installed in the area of Nurpurbedi of District Ropar lying defunct due to sand deposits.

(No.21)

The Rural Development and Panchayats Minister gave a reply.

3. Budget Estimates for the year 2018-19**Resumption of General Discussion on the Budget Estimates for the year 2018-19**

The following Members took part in the discussion and spoke for the time as mentioned against their names:

1. Sardar Davinder Singh Ghubaya, 06 Minutes
Indian National Congress

- | | | |
|-----|---|------------|
| 2. | Sardar Sukhbir Singh Badal,
Shiromani Akali Dal | 21 Minutes |
| 3. | Shri Vijay Inder Singla,
Indian National Congress | 27 Minutes |
| 4. | Shri Budh Ram,
Aam Aadmi Party | 07 Minutes |
| 5. | Smt. Sarvjit Kaur Manuke,
Aam Aadmi Party | 06 Minutes |
| 6. | Sardar Manjit Singh,
Aam Aadmi Party | 05 Minutes |
| 7. | Sardar Sukhjinder Singh Randhawa,
Indian National Congress | 19 Minutes |
| 8. | Shri Arun Narang,
Bharatiya Janata Party | 09 Minutes |
| 9. | Sardar Harpal Singh Cheema,
Aam Aadmi Party | 05 Minutes |
| 10. | Sardar Kuldeep Singh Vaid,
Indian National Congress | 09 Minutes |
| 11. | Sardar Simarjeet Singh Bains,
Lok Insaaf Party | 06 Minutes |
| 12. | Shri Amrinder Singh Raja Warring,
Indian National Congress | 05 Minutes |
| 13. | Sardar Kulwant Singh Pandori,
Aam Aadmi Party | 05 Minutes |
| 14. | Shri Som Parkash,
Bharatiya Janata Party | 08 Minutes |

- | | | |
|-----|--|------------|
| 15. | Sardar Harpartap Singh Ajnala,
Indian National Congress | 15 Minutes |
| 16. | Sardar Amarjit Singh Sandoa,
Aam Aadmi Party | 07 Minutes |
| 17. | Shri Aman Arora,
Aam Aadmi Party | 06 Minutes |

4. To Postpone the discussion on Budget Estimates

On being requested by the Finance Minister, the Hon'ble Speaker, with the consent of the House postponed the discussion on Budget Estimates till Wednesday dated 28.3.2018.

The Hon'ble Deputy Speaker occupied the Chair of the House from 5.42 P.M to 7.20 P.M.

The House, then adjourned till 10.00 A.M on Wednesday, the 28th March, 2018.

BULLETIN No.9**Wednesday, the 28th March, 2018****(From 10.00 A.M to 3.02 P.M)****1. Questions****(a) Starred Questions:**

Total No. of Questions on the order paper	Answered	Not Put	Postponed	Answered Under Rule 38	No.of Supplementaries
20	14	-	01	05	28

(b) Unstarred Questions: 04**2. Calling Attention Notice**

Sardar Amarjit Singh Sandoa, M.L.A drew the attention of the Government towards non implementation of proposal to install barbed wires in order to separate villages in Ropar, Anandpur Sahib, Garhshankar and Balachaur Assembly Constituencies from forest area.

(No.22)

The Chief Minister gave a reply.

3. Motion under Rule 16

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried :

"That the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned sine –die ."

4. Papers laid on the Table of the House

The Parliamentary Affairs Minister laid the Report of Justice J.S.Narang (Retd.) Inquiry Commission on the Table of the House along with the action taken on its recommendations.

5. Presentation of Reports

1. The Chairman (Sardar Sukhbinder Singh Sarkaria) of the Committee of the House constituted to look into the reasons and give suggestions regarding suicides committed by the farmers and economic distress amongst the debt ridden farm labourers presented the Report of the Committee.
2. The Chairman of the Committee on Estimates (Sardar Sukhbinder Singh Sarkaria) presented the Report of the Committee on Estimates for the year 2017-18 on the Budget Estimates (2017-18) in respect of Department of Water Resources, Punjab.
3. The Chairman of the Committee on Subordinate Legislation (Shri Rakesh Pandey) presented the 41st Report of the Committee on Subordinate Legislation for the year 2017-18.

6. Short Adjournment of the House

Due to pandemonium in the House, the Hon'ble Speaker adjourned the House for 20 minutes. i.e. from 11.42 A.M. to 12.02 P.M

7. Budget Estimates for the Year 2018-19

Resumption of General Discussion on the Budget Estimates for the year 2018-19

The Finance Minister, by way of reply to the discussion, spoke for 56 minutes.

8. Financial Business

(i) Discussion and Voting on Demands for Grants relating to the Budget Estimates for the Year 2018-19

The Finance Minister presented the demands for grants relating to the Budget Estimates for the year 2018-19.

After moving and disallowing of cut motion presented by the concerned Members in respect of Demand Nos. 1,2,5,7,8,9,10,11,12,13,16, 20, 23, 24, 25, 29, 31, 33, and 42 respectively for the voting of the House, all the Demands

listed in the list of business were put to the vote of the House respectively and carried.

(ii) The Punjab Appropriation (No.2) Bill, 2018

The Finance Minister introduced The Punjab Appropriation (No. 2) Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During Clause-wise consideration of the Bill, Clauses 2 to 4, Schedule, Clause 1 and Title were put to the vote of the House and carried:

The motion moved by the Finance Minister, "That the Punjab Appropriation (No. 2) Bill, 2018 be passed" was put to the vote of the House and carried.

9. Motion Regarding Constitution of Elected Committees for the Year 2018-19

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:

"WHEREAS the elections to the:-

1. Committee on Public Accounts;
2. Committee on Estimates;
3. Committee on Public Undertakings; and
4. Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes , for the year 2018-19, are to be held before 31st March, 2018; and

WHEREAS the time left at the disposal of the House is extremely short and it is not possible to conduct the elections to these Committees in the normal course;

NOW, therefore, this House authorizes the Speaker, Punjab Vidhan Sabha, to nominate the Members of the aforesaid Committees for the aforesaid year, keeping in view the proportionate strength of various Parties/ Groups in the House.

This House further resolves that for the above purpose, the rules of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) relating to the elections to the said Committees for the year 2018-19 which are inconsistent with or contrary to the above motion shall stand suspended."

Sardar Charanjit Singh Channi, Technical Education and Industrial Training Minister spoke for 02 minutes during the discussion on the motion.

10. Legislative Business

1. The Punjab Police (Amendment) Bill , 2018 (Replacing Ordinance)

The Chief Minister introduced The Punjab Police (Amendment) Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following Hon'ble Members took part in the discussion on the Bill and spoke for the time mentioned against their names :

- | | | |
|------|--|------------|
| i) | Miss Rupinder Kaur Ruby , Aam Aadmi Party | 02 minutes |
| ii) | Sardar Harvinder Singh Phoolka , Aam Aadmi Party | 01 minute |
| iii) | Sardar Sukhpal Singh Khaira , Leader of Opposition | 02 minutes |

During Clause-wise consideration of the Bill, Sub-clause (2) of Clause 1, Clauses 2 to 8 as there was no amendment therein, Sub-clause (1) of Clause 1 and Title were put collectively to the vote of the House and carried.

The motion moved by the Chief Minister that "The Punjab Police (Amendment) Bill, 2018 be passed" was put to the vote of the House and carried.

2. The Punjab Transparency and Accountability in Delivery of Public Service Bill , 2018

The Chief Minister introduced The Punjab Transparency and Accountability in Delivery of Public Service Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following Members took part in the discussion on the Bill and spoke for the time as mentioned against their names:-

- | | |
|--------------------------------------|------------|
| i) Sardar Sukhjinder Singh Randhawa, | 02 minutes |
| Indian National Congress | |
| ii) Shri Kanwar Sandhu, | 01 minute |
| Aam Aadmi Party | |

During Clause-wise consideration of the Bill, Sub-Clause (2) of Clause 1, Clauses 2 to 22 collectively as there was no amendment therein, Sub-Clause (1) of Clause 1 and Title were put collectively to the vote of the House and carried.

The motion moved by the Chief Minister that "The Punjab Transparency and Accountability in Delivery of Public Service Bill, 2018 be passed" was put to the vote of the House and carried.

3. The Salaries and Allowances of Deputy Ministers, Punjab (Amendment) Bill, 2018

The Parliamentary Affairs Minister introduced The Salaries and Allowances of Deputy Ministers, Punjab (Amendment) Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During discussion on the Bill, Sardar Sukhpal Singh Khaira, Leader of Opposition spoke for 03 minutes.

During Clause- wise consideration of the Bill, Sub-clause (2) of Clause 1, Clause 2, Sub-clause (1) of Clause (1) and Title were put to the vote of the House and carried.

The motion moved by the Parliamentary Affairs Minister that "The Salaries and Allowances of Deputy Ministers, Punjab (Amendment) Bill, 2018 be passed " was put to the vote of the House and carried .

4. The East Punjab Ministers Salaries (Amendment) Bill, 2018

The Parliamentary Affairs Minister introduced The East Punjab Ministers Salaries (Amendment) Bill, 2018 and also moved that the Bill be taken into

consideration at once.

The motion was put to the vote of the House and carried.

During Clause-wise consideration of the Bill, Sub-clause (2) of Clause 1, Clause 2, Sub-clause (1) of Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Parliamentary Affairs Minister that "The East Punjab Ministers Salaries (Amendment) Bill, 2018 be passed "was put to the vote of the House and carried.

5. The Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Punjab Amendment) Bill , 2018

The Health and Family Welfare Minister introduced The Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution (Punjab Amendment) Bill, 2018 and also moved that the Bill be taken into consideration at once.

The Health and Family Welfare Minister spoke for 04 minutes during the presentation of the Bill.

The motion was put to the vote of the House and carried.

The following Members took part in the discussion on the Bill and spoke for the time as mentioned against their names:-

- | | | |
|----|---|----------|
| 1. | Sardar Harvinder Singh Phoolka,
Aam Aadmi Party | 01minute |
| 2. | Sardar Balwinder Singh,
Indian National Congress | 01minute |

During Clause-wise consideration of the Bill, Sub-clause (2) of Clause 1, Clauses 2 to 7 collectively as there was no amendment therein, Sub-clause (1) of Clause 1 and Title were put collectively to the vote of the House and carried.

The motion moved by the Health and Family Welfare Minister that "The Cigarettes and Tobacco Products (Prohibition of Advertisement and Regulation of the Trade and Commerce, Production, Supply and Distribution) (Punjab Amendment) Bill, 2018 be passed" was put to vote of the House and carried unanimously.

6. The Punjab State Development Tax Bill , 2018

The Finance Minister introduced The Punjab State Development Tax Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During Clause-wise consideration of the Bill, Sub-clauses 2&3 of Clause-1, Clauses 2 to 24 collectively as there was no amendment therein, Sub-clause (1) of Clause 1 and Title were put collectively to the vote of the House and carried.

The motion moved by the Finance Minister that "The Punjab State Development Tax Bill, 2018 be passed" was put to the vote of the House and carried .

7. The Punjab State Commission for Scheduled Castes (Amendment) Bill, 2018

The Punjab State Commission for Scheduled Castes (Amendment) Bill, 2018 was withdrawn by the Minister for Welfare of Scheduled Castes and Backward Classes.

8. The Salary and Allowances of Leader of Opposition in Legislative Assembly (Amendment) Bill, 2018

The Parliamentary Affairs Minister introduced The Salary and Allowances of Leader of Opposition in Legislative Assembly (Amendment) Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During Clause-wise consideration of the Bill, Sub-clause (2) of Clause 1, Clause 2, Sub-clause (1) of Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Parliamentary Affairs Minister that "The Salary and Allowances of Leader of Opposition in the Legislative Assembly (Amendment) Bill, 2018 be passed" was put to the vote of the House and carried unanimously.

9. The Punjab Laws (Special Provisions for Regularization of Unauthorized Colonies) Bill, 2018

The Chief Minister introduced the Punjab Laws (Special Provision for Regularization of Unauthorized Colonies) Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following Members took part in the discussion on the Bill and spoke for the time as mentioned against their names:-

- | | | |
|----|---|------------|
| 1. | Sardar Pargat Singh,
Indian National Congress | 01 minute |
| 2. | Sardar Balbir Singh Sidhu ,
Indian National Congress | 01 minute |
| 3. | Sardar Harvinder Singh Phoolka ,
Aam Aadmi Party | 02 minutes |
| 4. | Shri Kanwar Sandhu ,
Aam Aadmi Party | 02 minutes |
| 5. | Smt. Sarvjit Kaur Manuke ,
Aam Aadmi Party | 01 minute |

During Clause-wise consideration of the Bill, Sub–clause (2) of Clause 1, Clauses 2 to 16, as there was no amendment therein, Sub-Clause (1) of Clause 1 and Title were put collectively to the vote of the House, and carried.

The motion moved by the Chief Minister that "The Punjab Laws (Special Provisions for Regularization of Unauthorized Colonies) Bill, 2018 be passed" was put to the vote of the House and carried .

10 The Punjab Social Security Bill, 2018

The Finance Minister introduced The Punjab Social Security Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following Members took part in the discussion on the Bill and spoke for the time as mentioned against their names:

- | | | |
|----|---|------------|
| 1 | Shri Kanwar Sandhu, Aam Aadmi Party | 01 minute |
| 2. | Sardar Charanjit Singh Channi ,
Technical Education and Industrial Training Minister | 01 minute |
| 3. | Sardar Harvinder Singh Phoolka, Aam Aadmi Party | 02 minutes |

During Clause-wise consideration of the Bill, Sub-clause (2) of Clause 1, Clauses 2 to 15 collectively as there was no amendment therein, Sub-clause (1) of Clause 1 and Title were put collectively to the vote of the House and carried.

The motion moved by the Finance Minister that "The Punjab Social Security Bill, 2018 be passed" was put to the vote of the House and carried.

The Finance Minister, by way of reply to discussion on the Bill spoke for 02 minutes.

11. The Punjab Roads and Bridges Development Board (Amendment) Bill, 2018

The Minister of State, Public Works Department (Buildings and Roads) introduced The Punjab Roads and Bridges Development Board (Amendment) Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

Sardar Harvinder Singh Phoolka, Member, Aam Aadmi Party spoke for 01 minute during the discussion on the Bill .

During Clause-wise consideration of the Bill, Sub-clause (2) of Clause 1, Clause-2, Sub-Clause (1) of Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Minister of State, Public Works Department (Buildings and Roads) that "The Punjab Roads and Bridges Development Board (Amendment) Bill, 2018 be passed " was put to the vote of the House and carried.

12. Breach of Privilege Motion

The following Breach of Privilege Motion was moved by Parliamentary Affairs Minister and was carried unanimously:

"Sardar Sukhpal Singh Khaira, Leader of Opposition while speaking on the Governor's Address on 26.03.2018 in the House has not only breached the privileges of Members of the ruling party but also the decorum of the House by levelling false allegations against all the Members of ruling party having complaints with him regarding their involvement in illegal mining. This august House considers such irresponsible statement by the Opposition Leader as disgrace of the House and strongly condemns the false allegations levelled by him.

In view of the seriousness of the matter, the Parliamentary Affairs Minister requested the Speaker to refer the above matter to the Privileges Committee for taking appropriate action in this regard."

13. Walk-Outs

1. All the Members of Aam Aadmi Party present in the House staged a walk-out from the House in protest against not allowing time to speak on the Report of Justice J.S Narang and on the Farmers' issues.
2. All the Members of Aam Aadmi Party present in the House (excluding the Leader of Opposition) staged a walk-out from the House raising slogans in protest against not allowing time to speak on a Bill and after a while Sardar Sukhpal Singh Khaira, Leader of Opposition and both the Members of Lok Insaaf Party also staged a walk out from the House raising slogans.
3. All the Members of Aam Aadmi Party present in the House staged a walk-out from the House raising slogans in protest against breach of privilege motion moved by ruling party against the Leader of Opposition.

14. Extension of time

With the consent of the House, the Hon'ble Speaker extended the time of today's sitting till the completion of today's business.

The House, then adjourned sine-die.

SPECIAL BULLETIN NO.2**DISCUSSION ON BUDGET ESTIMATES FOR THE YEAR 2018-19**

Discussion on Budget Estimates for the year 2018-19 took place on 27th March (Morning sitting), 27th March (Afternoon sitting) and 28th March, 2018 and it continued for 04 hours and 30 minutes. The detail of time taken by various Parties is as under:-

Sr. No.	Name of the Party	No. of Members who took part in the discussion	Time taken (Hours/Minutes)
1.	Indian National Congress	07	02 Hours 20 Minutes
2.	Aam Aadmi Party	08	01 Hour 01 Minute
3.	Shiromani Akali Dal	02	46 Minutes
4.	Bharatiya Janata Party	02	17 Minutes
5.	Lok Insaaf Party	01	06 Minutes

Note: Time taken by Indian National Congress also includes the time taken by the Finance Minister who spoke for 56 minutes.

APPENDIX-II**32. COMMITTEES****I. ELECTED COMMITTEES****(i) COMMITTEE ON PUBLIC ACCOUNTS FOR THE YEAR
2018-19**

(Nominated by the Speaker on 7th May, 2018 in pursuance of the Motion passed by the House on 28th March, 2018)

1.	Shri Kanwar Sandhu	Chairman
2.	Shri Aman Arora	Member
3.	Shri Amit Vij	Member
4.	Shri Amrinder Singh Raja Warring	Member
5.	Sardar Barindermeet Singh Pahra	Member
6.	Sardar Darshan Singh Brar	Member
7.	Sardar Kulbir Singh Zira	Member
8.	Sardar Kuljit Singh Nagra	Member
9.	Shri N.K. Sharma	Member
10.	Shri Pawan Kumar Tinu	Member
11.	Sardar Sangat Singh Gilzian	Member
12.	Sardar Santokh Singh	Member
13.	Shri Sunil Dutti	Member

Under Rule 184(1) read with Rule 207 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Speaker appointed Shri Kanwar Sandhu as Chairman of the Committee.

**(ii) COMMITTEE ON PUBLIC UNDERTAKINGS FOR THE
YEAR 2018-19**

(Nominated by the Speaker on 7th May, 2018 in pursuance of the Motion passed by the House on 28th March, 2018)

1.	Shri Rakesh Pandey	Chairman
2.	Sardar Amarjit Singh Sandoa	Member
3.	Shri Angad Singh	Member
4.	Sardar Harinder Pal Singh Chandumajra	Member
5.	Sardar Kultar Singh Sandhwan	Member
6.	Sardar Nirmal Singh	Member
7.	Sardar Pargat Singh Powar	Member
8.	Sardar Parminder Singh Dhindsa	Member
9.	Sardar Randeep Singh Nabha	Member
10.	Dr. Raj Kumar Chabbewal	Member
11.	Smt. Satkar Kaur	Member
12.	Shri Surinder Kumar Dawar	Member
13.	Sardar Surjit Singh Dhiman	Member

Under Rule 184(1) read with Rule 207 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Hon'ble Speaker appointed Shri Rakesh Pandey as Chairman of the Committee.

(iii) COMMITTEE ON ESTIMATES FOR THE YEAR 2018-19

(Nominated by the Speaker on 7th May, 2018 in pursuance of the Motion passed by the House on 28th March, 2018)

1.	Sardar Hardial Singh Kamboj	Chairman
2.	Shri Arun Dogra	Member
3.	Sardar Bikram Singh Majithia	Member
4.	Doctor Dharambir Agnihotri	Member
5.	Sardar Harminder Singh Gill	Member
6.	Shri Jai Krishan Singh	Member
7.	Shri Joginder Pal	Member
8.	Sardar Lakhbir Singh Lodhinangal	Member
9.	Thekedar Madan Lal Jalalpur	Member
10.	Sardar Pirmal Singh Dhaula	Member
11.	Shri Pritam Singh Kotbhai	Member
12.	Sardar Sukhjit Singh	Member
13.	Chaudhary Surinder Singh	Member

Under Rule 184(1) read with Rule 207 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Hon'ble Speaker appointed Sardar Hardial Singh Kamboj as Chairman of the Committee.

**(iv) COMMITTEE ON WELFARE OF SCHEDULED CASTES,
SCHEDULED TRIBES AND BACKWARD CLASSES FOR THE
YEAR 2018-19**

(Nominated by the Speaker on 7th May, 2018 in pursuance of the Motion passed by the House on 28th March, 2018)

1.	Shri Nathu Ram	Chairman
2.	Sardar Baldev Singh Khaira	Member
3.	Sardar Balwinder Singh	Member
4.	Shri Darshan Lal	Member
5.	Doctor Harjot Kamal Singh	Member
6.	Sardar Harpal Singh Cheema	Member
7.	Sardar Manjit Singh	Member
8.	Sardar Nirmal Singh	Member
9.	Shri Pawan Kumar Adia	Member
10.	Dr. Raj Kumar Chabbewal	Member
11.	Sardar Sukhwinder Singh Danny Bandala	Member
12.	Shri Sukhwinder Kumar	Member
13.	Sardar Tarsem Singh D.C.	Member

Under Rule 184(1) read with Rule 207 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Speaker appointed Shri Nathu Ram as Chairman of the Committee.

II NOMINATED COMMITTEES

(i) BUSINESS ADVISORY COMMITTEE

(Nominated on 13th March, 2018 under Rule 208(1))

-
- | | | |
|----|--|---------------------|
| 1. | Rana Kanwar Pal Singh, Speaker | Ex-officio Chairman |
| 2. | Shri Brahm Mohindra, Minister for Parliamentary Affairs; | Member |
| 3. | Sardar Manpreet Singh Badal, Minister for Finance; | Member |
| 4. | Sardar Sadhu Singh Dharamsot,
Minister for Forests, Welfare of SCs & BCs; | Member |
| 5. | Sardar Sukhpal Singh Khaira, MLA & Leader of
Opposition; and | Member |
| 6. | Rana Gurmeet Singh Sodhi, MLA. | Member |
-

SPECIAL INVITEE

1. * Sardar Gurpratap Singh Wadala, MLA.

*** Sardar Parminder Singh Dhindsa, MLA was nominated as Special Invitee in place of Sardar Gurpratap Singh Wadala, MLA by Hon'ble Speaker on 19.3.2018.**

(ii) COMMITTEE OF PRIVILEGES FOR THE YEAR 2018-19**(Nominated under Rule 233)**

1.	Sardar Kusaldeep Singh Kiki Dhillon	Chairman
2.	Shri Amrinder Singh Raja Warring	Member
3.	Shri Avtar Singh Junior	Member
4.	Shri Darshan Lal	Member
5.	Doctor Dharambir Agnihotri	Member
6.	Sardar Fatehjang Singh Bajwa	Member
7.	Sardar Jagdev Singh	Member
8.	Sardar Kuldeep Singh Vaid (Bulara)	Member
9.	Shri Pawan Kumar Tinu	Member
10.	Miss Rupinder Kaur Ruby	Member
11.	Shri Sukhwinder Kumar	Member
12.	Sardar Tarsem Singh D.C.	Member

Under Rule 184(1) read with Rule 207 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Speaker appointed Sardar Kusaldeep Singh Kiki Dhillon as Chairman of the Committee.

**(iii) COMMITTEE ON GOVERNMENT ASSURANCES FOR THE
YEAR 2018-19**

(Nominated under Rule 238)

1.	Sardar Parminder Singh Pinki	Chairman
2.	Sardar Balvinder Singh Bains	Member
3.	Shri Budh Ram	Member
4.	Sardar Fatehjang Singh Bajwa	Member
5.	Sardar Gurpreet Singh	Member
6.	Sardar Kanwarjit Singh	Member
7.	Sardar Kuljit Singh Nagra	Member
8.	Sardar Lakhvir Singh Lakha	Member
9.	Sardar Navtej Singh Cheema	Member
10.	Sardar Nazar Singh Manshahia	Member
11.	Sardar Ramanjeet Singh Sikki	Member
12.	Sardar Sharanjit Singh Dhillon	Member
13.	Sardar Sukhpal Singh Bhullar	Member

Under Rule 184(1) read with Rule 207 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Hon'ble Speaker appointed Sardar Parminder Singh Pinki as Chairman of the Committee.

**(iv) COMMITTEE ON SUBORDINATE LEGISLATION FOR THE
YEAR 2018-19**

(Nominated under Rule 240)

1.	Doctor Raj Kumar Verka	Chairman
2.	Prof. Baljinder Kaur	Member
3.	Shri Dalvir Singh Goldy	Member
4.	Sardar Darshan Singh Brar	Member
5.	Doctor Harjot Kamal Singh	Member
6.	Sardar Harinder Pal Singh Chandumajra	Member
7.	Sardar Rajinder Singh	Member
8.	Shri Rajinder Beri	Member
9.	Sardar Ramanjeet Singh Sikki	Member
10.	Smt. Sarvjit Kaur Manuke	Member
11.	Sardar Sharanjit Singh Dhillon	Member
12.	Sardar Simarjeet Singh Bains	Member
13.	Advocate General, Punjab	Member

Under Rule 184(1) read with Rule 207 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Hon'ble Speaker appointed Doctor Raj Kumar Verka as Chairman of the Committee.

(v) LIBRARY COMMITTEE FOR THE YEAR 2018-19**(Nominated under Rule 248)**

1.	Sardar Amrik Singh Dhillon	Chairman
2.	Sardar Balwinder Singh	Member
3.	Sardar Dilraj Singh	Member
4.	Sardar Kultar Singh Sandhwan	Member
5.	Sardar Kulwant Singh Pandori	Member
6.	Shri Pawan Kumar Adia	Member
7.	Shri Rajnish Kumar Babbi	Member
8.	Sardar Randeep Singh Nabha	Member
9.	Sardar Sukhwinder Singh Danny Bandala	Member

Under Rule 184(1) read with Rule 207 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Hon'ble Speaker appointed Sardar Amrik Singh Dhillon as Chairman of the Committee.

(vi) HOUSE COMMITTEE FOR THE YEAR 2018-19**(Nominated under Rule 249)**

- | | | |
|----|---|---------------------|
| 1. | Sardar Ajaib Singh Bhatti, Deputy Speaker | Ex-Officio Chairman |
| 2. | Shri Aman Arora | Member |
| 3. | Sardar Harvinder Singh Phoolka | Member |
| 4. | Shri N.K. Sharma | Member |
| 5. | Sardar Rajinder Singh | Member |
| 6. | Sardar Sukhjit Singh | Member |
| 7. | Shri Surinder Kumar Dawar | Member |
| 8. | Shri Sushil Kumar Rinku | Member |
| 9. | Thekedar Madan Lal Jalalpur | Member |
-

(vii) COMMITTEE ON PETITIONS FOR THE YEAR 2018-19**(Nominated under Rule 250)**

1.	Sardar Gurkirat Singh Kotli	Chairman
2.	Shri Dalvir Singh Goldy	Member
3.	Shri Darshan Lal	Member
4.	Sardar Dilraj Singh	Member
5.	Shri Dinesh Singh	Member
6.	Shri Gurmeet Singh Meet Haheer	Member
7.	Sardar Gurpreet Singh	Member
8.	Sardar Kanwarjit Singh	Member
9.	Sardar Lakhvir Singh Lakha	Member
10.	Sardar Navtej Singh Cheema	Member
11.	Miss Rupinder Kaur Ruby	Member
12.	Shri Sanjeev Talwar	Member
13.	Sardar Sukhpal Singh Bhullar	Member

Under Rule 184(1) read with Rule 207 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Hon'ble Speaker appointed Sardar Gurkirat Singh Kotli as Chairman of the Committee.

**(viii) COMMITTEE ON PAPERS LAID/TO BE LAID ON THE
TABLE OF THE HOUSE FOR THE YEAR 2018-19**

(Nominated under Rule 251-C)

1.	Sardar Gurpartap Singh Wadala	Chairman
2.	Shri Arun Narang	Member
3.	Shri Avtar Singh Junior	Member
4.	Sardar Davinder Singh Ghubaya	Member
5.	Sardar Harminder Singh Gill	Member
6.	Shri Jai Krishan Singh	Member
7.	Smt. Sarvjit Kaur Manuke	Member
8.	Smt. Satkar Kaur	Member
9.	Chaudhary Surinder Singh	Member
10.	Shri Sushil Kumar Rinku	Member

Under Rule 184(1) read with Rule 207 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Hon'ble Speaker appointed Sardar Gurpartap Singh Wadala as Chairman of the Committee.

**(ix) COMMITTEE ON LOCAL BODIES & PANCHAYATI RAJ
INSTITUTIONS FOR THE YEAR 2018-19**

(Nominated under Rule 251-1(2))

1.	Sardar Harpartap Singh Ajnala	Chairman
2.	Shri Amit Vij	Member
3.	Shri Baldev Singh Khaira	Member
4.	Prof. Baljinder Kaur	Member
5.	Sardar Barindermeet Singh Pahra	Member
6.	Sardar Jagtar Singh Jagga Hissowal	Member
7.	Sardar Kulbir Singh Zira	Member
8.	Sardar Kuldeep Singh Vaid (Bulara)	Member
9.	Sardar Lakhbir Singh Lodhi Nangal	Member
10.	Shri Pritam Singh Kotbhai	Member
11.	Shri Rajinder Beri	Member
12.	Shri Sanjeev Talwar	Member
13.	Shri Som Parkash	Member

Under Rule 184(1) read with Rule 207 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Hon'ble Speaker appointed Sardar Harpartap Singh Ajnala as Chairman of the Committee.

**(x) COMMITTEE ON QUESTIONS AND REFERENCES FOR
THE YEAR 2018-19**

(Nominated under Rule 251-G)

1.	Sardar Inderbir Singh Bolaria	Chairman
2.	Sardar Amarjit Singh Sandoa	Member
3.	Sardar Baldev Singh	Member
4.	Sardar Parminder Singh Dhindsa	Member
5.	Shri Rajnish Kumar Babbi	Member
6.	Sardar Sangat Singh Gilzian	Member
7.	Shri Sunil Dutti	Member
8.	Sardar Surjit Singh Dhiman	Member
9.	Sardar Baldev Singh Laddi	Member

Under Rule 184(1) read with Rule 207 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Hon'ble Speaker appointed Sardar Inderbir Singh Bolaria as Chairman of the Committee.

i

INDEX

To

Resume of Business transacted by the Punjab Vidhan Sabha
during its Fourth Session, 2018

'A'

	Page(s)
Appendix I	79
Appendix II	119
Adjournment Motion	49

'B'

Bills(s)	
Official.....	14
Non Official.....	14
Synopsis of passed	20
Bulletins	79

'C'

Calling Attention Notices under Rule 66	53
Comparative Statement of speeches made and time taken	57
Committees –	
.....Elected	119
.....Nominated	123

'F'

Figures relating to Questions	58
Financial Business	13

'G'

Governor's Address	10
--------------------	----

ii

'L'

Legislation

(i) Official....	14
(ii) Non-official.....	14

'M'

Motion(s)

Adjournment	49
Other.....	51
Under Rule 77	52

'N'

Non-official Resolutions	24
--------------------------	----

'O'

Obituary References	11
Official Bills	14
Official Resolutions	23
Other Motions	57

'P'

Panel of Chairmen	10
Papers Re-laid/Laid	26
Programme Observed	1
Prorogation of the Vidhan Sabha	1

'Q'

Question(s)

Figures relating to.....	58
.....Statement.....	59
Questions of Privileges	48

iii

'R'	
Reports Presented/Laid	43
Resolutions	
Official.....	23
Non Official.....	24
Ruling by the Speaker	78
'S'	
Statements made by Chief Minister/Ministers in reply to matters raised during Zero hour	55
Comparative Statement of Speeches made and time taken	57
Statement showing the number of Starred Questions Answered, Date-wise and Party-wise.	60
Statement showing the number of Starred Questions Deemed to have been answered under Rule 38, Date-wise and Party-wise.	61
Statement showing the number of Starred Questions Listed in the names of Different Ministers, Date-wise.	62
Statement showing the number of Starred Questions Postponed, Date-wise and Party-wise.	64
Statement showing the number of Starred Questions Not-Put, Date-wise and Party-wise.	65
Statement regarding Starred Questions Postponed from some of the Questions which were included in the List of Postponed Starred Questions, Date-wise and Minister-wise.	66
Synopsis of Bills passed by Vidhan Sabha	20
'U'	
Unparliamentary/Undesirable Expressions	69
'W'	
Walk-outs	67
Wit & humour	75

© 2018

Published under the authority of the Punjab Vidhan Sabha
and printed by the Controller, Printing and Stationery, Punjab, at Punjab
Government Press, Patiala.